

ORISSA HIGH COURT

FILING REPORT AS ON :14/02/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0001422/2020	GOURI SAMAL VS STATE OF ODISHA	SOURA CHANDRA MOHAPATRA VS	KODALA /50 /2017 () //
2	BLAPL/0001423/2020	BIDUSHA BEHERA VS STATE OF ODISHA	P.R.SINGH VS	DHENKANAL SADAR /581 /2018 () //
3	BLAPL/0001424/2020	PUSPALATA BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	CHAULIAGANJA /30 /2020 () //
4	BLAPL/0001425/2020	RUPELI PRADHAN VS STATE OF ODISHA	A.K.MAHANTY VS	BARKOTE /165 /2019 () //
5	BLAPL/0001426/2020	ARUN KUMAR SWAIN VS STATE OF ODISHA	B.S.DASPARIDA VS	OLATPUR /9 /2020 () //
6	BLAPL/0001427/2020	SK.HAIBUL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SPL.TASK FORCE /6 /2020 () //
7	BLAPL/0001428/2020	MADHUSUDAN BALA VS STATE OF ODISHA	ASIT KU JENA VS	/262 /2019 () //
8	BLAPL/0001429/2020	MANOJ KUMAR MOHAPATRA VS STATE OF ODISHA	A.K.BARAL VS	EOW,BHUBANESWAR /09 /2019 () //
9	BLAPL/0001430/2020	RATIKANTA ROUT VS STATE OF ODISHA	ASIT KU. JENA VS	SORO /523 /2019 () //
10	BLAPL/0001431/2020	GUNADHAR MANDAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BHOGRAI /86 /2019 () //
11	BLAPL/0001432/2020	K.VIJAY @ BIJAYA KHEMUNDU VS STATE OF ODISHA	MANAS CHAND VS	MACHHKUND /85 /2019 () //

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12	BLAPL/0001433/2020	SANJAYA JALLI @ SANJAY JALI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NAYAPALLI P.S. /662 /2019 () //
13	BLAPL/0001434/2020	KUNA @ PITAMBAR MALIK VS STATE OF ODISHA	JAGANNATH KAMILA VS	JENAPUR /153 /2016 () //
14	BLAPL/0001435/2020	BALABHADRA ORAM VS STATE OF ODISHA	JAGANNATH KAMILA VS	BAMBARI /68 /2019 () //
15	BLAPL/0001436/2020	BINITA NAIK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	GHATAGAON /147 /2019 () //
16	BLAPL/0001437/2020	PRAMOD KUMAR SAHU VS STATE OF ODISHA	L.BHUYAN VS	KEONJHAR SADAR /26 /2020 () //
17	BLAPL/0001438/2020	SISIR DALEI VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	COLLIERY /402 /2019 () //
18	BLAPL/0001439/2020	RAMESWAR DASH @ RAMA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SAMBALPUR TOWN /492 /2019 () //
19	BLAPL/0001440/2020	KANHU DEHURY @ KANHU CHARAN DEHUR VS STATE OF ODISHA	RIJEET MISHRA VS	JAJPUR ROAD /299 /2017 () //
20	BLAPL/0001441/2020	LITU @ DEBI PRASAD DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /315 /2019 () //
21	BLAPL/0001442/2020	DANDAPANI BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BADABAZAR /193 /2019 () //
22	BLAPL/0001443/2020	AJU @ SOMANATH SAHOO VS STATE OF ODISHA	S.R.MULIA VS	BANKI /124 /2018 () //
23	BLAPL/0001444/2020	RAJU MUDULI	SUCHIT KUMAR NAYAK	NANDAPUR /47 /2019

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0001445/2020	RUPAI HANSDAH	ABHAYA KU. PARIDA	BISOI /98 /2019
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0001446/2020	UPENDRA JENA	RAJENDRA N.ROUT	SORO /628 /2019
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0001447/2020	RAJESH SABAR	SUSHANTA KUMAR PRADHAN	JAIPATNA /208 /2019
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0001448/2020	SIBA DAS	JUGALA KISHORE PANDA	MALKANGIRI /20 /2020
		VS	VS	()
		STATE OF ORISSA (HOME)		//
28	BLAPL/0001449/2020	TUTU @ LAXMIDHAR SWAIN	BIJAYA MISHRA	KUJANGA /256 /2019
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0001450/2020	RAJO @ RAJU MALLIK	PANCHANAN PANIGRAHI	KAMAKHYANAGAR /293 /2019
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0001451/2020	NITYANANDA DALAI @ TRINATH SAHU	TAPAS RANJAN MOHANTY	MOHANA /3 /2020
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0001452/2020	MOHAN BEHERA	PRATAP CHANDRA MISHRA	TOMKA /12 /2020
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0001453/2020	RABI MAHARANA	JYOTIRMAYA SAHOO	CHATRAPUR /71 /2004
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0001454/2020	JAGA @ SOUMYA RANJAN MOHANTY	DIBYAJYOTI SAHOO	BALICHANDRAPUR /293 /2017
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0001455/2020	NITYANANDA MEHER	B.R.TRIPATHY	BAUNISUNI /07 /2020
		VS	VS	()

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35	BLAPL/0001456/2020	STATE OF ODISHA MOHAMMAD JASIM VS	SUSHANTA KU SAMANTARAY VS	// JAGATPUR /5 /2020 ()
36	BLAPL/0001457/2020	STATE OF ODISHA PABANA @ DHARANIDHAR NAYAK VS	GUNDURI CH. PANDA VS	// JAGATPUR /395 /2019 ()
37	BLAPL/0001458/2020	STATE OF ODISHA PRAKASH NAIK VS	BISWARANJAN DALAI VS	// ATHGARH /23 /2020 ()
38	BLAPL/0001459/2020	STATE OF ODISHA CHITRASEN SAHU @ CHITRASENA SAHU VS	JYOTIRMAYA SAHOO VS	// MOHANA /3 /2020 ()
39	BLAPL/0001460/2020	STATE OF ODISHA BHIMA MANDAL VS	TAPAS KUMAR ACHARYA VS	// ORKEL /14 /2020 ()
40	BLAPL/0001461/2020	STATE OF ODISHA TRINATHN PADHI VS	AMITAV TRIPATHY VS	// DASPALLA /95 /2016 ()
41	BLAPL/0001462/2020	STATE OF ODISHA SIMA SINGH VS	AMULYA RATNA PANDA VS	// SAHADEV KHUNTA /407 /2019 ()
42	BLAPL/0001463/2020	STATE OF ODISHA HEMANTA KUMAR SINGH VS	AMULYA RATNA PANDA VS	// SAHADEV KHUNTA /407 /2019 ()
43	BLAPL/0001464/2020	STATE OF ODISHA MAHENDRA SAHOO VS	BHARATI DASH VS	// //0 ()
44	BLAPL/0001465/2020	STATE OF ODISHA ENGEL KUSUM @ B.KUSUM RAO VS	SUNIL KU PANDA VS	// HIRAKUD /269 /2019 ()
45	BLAPL/0001466/2020	STATE OF ODISHA SUDHIR KUMAR MEHERA VS STATE OF ODISHA	SUNIL KU PANDA VS	// THELKOLOI PS /195 /2019 () //

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46	BLAPL/0001467/2020	RUPSINGH PUNJI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	KOKSARA /212 /2019 () //
47	BLAPL/0001468/2020	PAPU JENA @ KALIA JENA VS STATE OF ODISHA	JAYANTA KU MAJHI VS	REMUNA /175 /2019 () //
48	BLAPL/0001469/2020	JAGA @ JAGANNATH SWAIN VS STATE OF ODISHA	DEBASISH ROUTRAY VS	/126 /2019 () //
49	BLAPL/0001470/2020	SRIDHARA PESANIA VS STATE OF ODISHA	B.K.SAHOO VS	LANJIGARH /15 /2019 () //
50	BLAPL/0001471/2020	RAM PRAVESH MAHANTA VS STATE OF ODISHA	SACHIDANANDA DASH VS	SEMILLIGUDA /89 /2019 () //
51	BLAPL/0001472/2020	NANHAK RAY VS STATE OF ODISHA	S.K.BHANJADEO VS	HINJILI (CHATRAPUR) /184 /2019 () //
52	BLAPL/0001473/2020	LAXMIDHRA SETHI VS STATE OF ODISHA	SATYANARAYN MISHRA VS	DHAMNAGAR /213 /2019 () //
53	BLAPL/0001474/2020	DHANU @ DHANESWAR BEHERA VS STATE OF ODISHA	M.R.MUDULI VS	NARASINGHPUR /8 /2020 () //
54	BLAPL/0001475/2020	BISWAJIT MOHAPATRA @ BABLU VS STATE OF ODISHA	DEBASNAN DAS VS	BARIPADA TOWN /13 /2018 () //
55	BLAPL/0001476/2020	RATNAKAR MAJHI VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /216 /2019 () //
56	BLAPL/0001477/2020	BALARAM JENA VS STATE OF ODISHA	P.P.K.PANDIT VS	K.SINGHPUR /04 /2020 () //
57	CMAPL/0000127/2020	CHAIRMAN,STATE COUNCIL FOR TECHNICAL EDUCATION AND VOCATIONAL TRAINING		//

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		VS	VS	0
		SABITA SAHOO		//
58	CMAPL/0000128/2020	SANDHYARANI MISHRA	ADV.	//
		VS	VS	0
		COMMISSIONER CUM CHAIRMAN, STATE TRANSPORT AUTHORITY		//
59	CMP/0000175/2020	ALLADA ESWARAMMA	BIRAJA PRASANNA DAS	//
		VS	VS	0
		NAKA JAYALAXMI		//
60	CMP/0000176/2020	BENUDHAR PRUSTY	P.K.ROUTRAY	//
		VS	VS	CIVIL JUDGE (JD),KENDRAPARA(Kendrapara *)
		PARBATI KAR		CS/0000155/2019
61	CMP/0000177/2020	NARAYAN MOHAPATRA	J.K.MISHRA 2	//
		VS	VS	0
		DAYANIDHI MISHRA		//
62	CMP/0000178/2020	CHINMAYEE SETHI	KALPATARU ROUT	//
		VS	VS	0
		SANTOSH KUMAR SETHI		//
63	CMP/0000179/2020	GAYATRI DEVI IRANI	ASHOK KUMAR DASH	//
		VS	VS	0
		DILLIP CHNADRA SINGH DEO		//
64	CMP/0000180/2020	NIRUPAMA MOHAPATRA	MAHESWAR MOHANTY	//
		VS	VS	0
		SANTOSH KUMAR MOHAPATRA		//
65	CMP/0000181/2020	JATINDRA TRIPATHY	DEBENDRA KU SAHOO 1	//
		VS	VS	0
		PURNA CHANDRA PANIGRAHI		//
66	CMP/0000182/2020	SUBALA BEHERA	M/S.RAJENDRA PRATAP BADUMAHAPATRA	//
		VS	VS	0
		SUGAM PRUSTY		//
67	CONTC/0000587/2020	DAMODAR MAHARANA	PRAFULLA KUMAR MAHAPATRA	//
		VS	VS	0
		SITANSHU KUMAR ROUT		//
68	CONTC/0000588/2020	BISHAMBAR MISHRA	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0

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69	CONTC/0000589/2020	CHEEKMATE SERVICE PVT.LTD SANTOSH ROUT VS	ADV VS	// // 0
70	CONTC/0000590/2020	THE PRINCIPAL KENDRIYA VIDYALAYA JUBARAJ BARIK VS	ADV. VS	// // 0
71	CONTC/0000591/2020	RAJESHN KU.SAHOO DEBENDRA KU.TRIPATHY VS	BIJAYA KUMAR PATTANAIAK VS	// // 0
72	CONTC/0000592/2020	PRAMOD KUMAR MEHERDA KISHORE CHANDRA MOHANTY VS	ADV. VS	// // 0
73	CONTC/0000593/2020	SANJUKA BEHERA HARAPRASANNA TRIPATHY VS	ADV VS	// // 0
74	CONTC/0000594/2020	SASWAT MISHRA DAITARI SHUKLA VS	ADV VS	// // 0
75	CONTC/0000595/2020	NARAYAN CH.DHAL PUSPANJALI JENA VS	ADV VS	// // 0
76	CONTC/0000596/2020	VIR VIKRAM YADAV RATIKANTA ROUT VS	ADV. VS	// // 0
77	CONTC/0000597/2020	ASWINI MISHRA RABINDRA NAYAK VS	adv VS	// // 0
78	CONTC/0000598/2020	ABHAYA BISWAL KISHORE KAUDI VS	ADV. VS	// // 0
79	CONTC/0000599/2020	PRADIPTA MAHANTA SRIPATI SETHI VS	ADV VS	// // 0
		SUDHRSHAN PARIDA		//

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80	CONTC/0000600/2020	CHAKRADHAR PANDA VS ABHAYA BISWAL	ADV VS	// 0 //
81	CONTC/0000601/2020	MADAN SUNDAR KHATUA VS ABHAYA BISWAL	ADV VS	// 0 //
82	CONTC/0000602/2020	RABINDRA KUMAR BEHERA VS ABHAYA BISWAL	ADV VS	// 0 //
83	CONTC/0000603/2020	PRAFULLA CH.DHALA VS ABHAYA BISWAL	ADV VS	// 0 //
84	CONTC/0000604/2020	UMESH CH.JENA VS ABHAYA BISWAL	ADV VS	// 0 //
85	CONTC/0000605/2020	KAJAL MOHAN PARIDA VS ABHAYA BISWAL	ADV VS	// 0 //
86	CONTC/0000606/2020	JITENDRA KUMAR NAYAK VS ABHAYA BISWAL	ADV VS	// 0 //
87	CONTC/0000607/2020	PRAKASH NAYAK VS ABHAYA BISWAL	ADV VS	// 0 //
88	CONTC/0000608/2020	BIKASH SETHY VS CHAIRMAN, ODISHA GRAMYA BANK	ADV VS	// 0 //
89	CONTC/0000609/2020	JAGADISH PRASAD PANDA VS ASWINI KUMAR MISHRA	ADV VS	// 0 //
90	CONTC/0000610/2020	KALPANA PATTANAYAK VS BIDYADHAR DANDPAT	S.K.SINGH VS	// 0 //
91	CONTC/0000611/2020	RASANANDA BARIK	S.K.SINGH	//

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		VS	VS	0
92	CONTC/0000612/2020	BIDYADHAR DANDPAT UMAKANTA PATRA	S.K.SINGH	//
		VS	VS	0
93	CONTC/0000613/2020	BIDYADHAR DANDPAT PARIKHITA KALSA	BAIBASWATA PANIGRAHI	//
		VS	VS	0
94	CONTC/0000614/2020	SUDARSAN SETHI DURGA CH.SENAPATI	ADITYA MISHRA	//
		VS	VS	0
95	CONTC/0000615/2020	SANGRAMJIT NAYAK KESHAB MAJHI	ADV	//
		VS	VS	0
96	CONTC/0000616/2020	GAVALI PRAYAG HARSHAD SUBASH CHANDRA DAS	ADV	//
		VS	VS	0
97	CONTC/0000617/2020	SPECIAL SECRETARY TO GOVERNMENT SUSAMA TRIPATHY	adv	//
		VS	VS	0
98	CONTC/0000618/2020	DIRECTOR, OF DECONDARY EDUCATION, ODISHA MANASI TRIPATHY	ADV	//
		VS	VS	0
99	CONTC/0000619/2020	DIRECTOR OF SECONDARYN EDUCATION, ODISHA KUMARI KRISHNA PATRO	ADV.	//
		VS	VS	0
100	CONTR/0000011/2020	NIKUNJA BIHARI DHAL SRINIBAS SETHI	DOLAGOBINDA MOHAPATRA	KISSANNAGAR PS /75 /2019
		VS	VS	0
101	CRLA/0000133/2020	RADHA BINOD PANIGRAHI BRAJA GOPAL MANDAL	ANUGRAHA NARAYAN SAMANTARAY	ERASAMA /11 /2019
		VS	VS	0
102	CRLA/0000134/2020	STATE OF ODISHA RAJKISHORE DASH	MANAS CHAND	//
		VS	VS	/0
				0

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103	CRLA/0000135/2020	STATE OF ODISHA SANTOSH KUMAR PARIDA VS	S.K.JOSHI VS	// /234 /2012 ()
104	CRLA/0000136/2020	STATE OF ODISHA KUMUNI @ LAXMAN BHOI VS	S.K.JOSHI VS	// PURI SADAR /234 /2012 ()
105	CRLMA/0000048/2020	STATE OF ODISHA BIDYADHAR NAIK VS	ADV. VS	// / /0 ()
106	CRLMA/0000049/2020	STATE OF ODISHA SURENDRANATH JENA VS	NALINI KANTA SAHOO VS	// / /0 ()
107	CRLMC/0000498/2020	PRAFULLA KUMAR JENA PRAKASH MALLIK VS	RAJENDRA N.ROUT VS	// BARI /104 /2013 ()
108	CRLMC/0000499/2020	STATE OF ODISHA LOMPADA MISHRA VS	P.R.SINGH VS	// / /0 ()
109	CRLMC/0000500/2020	RAGHUNATH TRADERS SANJAYA BISWAL@SANJAYA KUMAR BISWAL VS	RAJESH KUMAR MAHAPATRA VS	// / /0 ()
110	CRLMC/0000501/2020	STATE OF ODISHA MANARANJAN@MANORANJAN PRADHAN VS	PRANAB KUMAR SAMANTRAY VS	// KARANJIA /86 /2018 SPL.JUDGE, KARANJIA(Mayurbhanj)
111	CRLMC/0000502/2020	STATE OF ODISHA GYANENDRA KUMAR BARIK@GANIA VS	PRAVAT RANJAN SUTAR VS	// GR/0000034/2018 KENDRAPARA /24 /2007 ()
112	CRLMC/0000503/2020	STATE OF ODISHA ANURAG PATNAIK VS	M/S.SARADA P.SARANGI VS	// RAGHUNATHPALI /215 /2009 ()
113	CRLMC/0000504/2020	STATE OF ODISHA NIRA DAS VS STATE OF ORISSA	KURESH PR.DASH VS	// RAMBHA (KHALLIKOTE) /33 /2016 () //

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114	CRLMC/0000505/2020	SIBA @ SIBARAM SETHY VS STATE OF ORISSA	PRATYUSHA NAIDU VS	CHAMAKHANDI /103 /2014 () //
115	CRLMC/0000506/2020	SUBASH CHANDRA SAHANI VS STATE OF ODISHA	RABINDRANATH SENAPATI VS	/ /0 () //
116	CRLMC/0000507/2020	HARIBANDHU BEHERA VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	BHANJANAGAR /302 /2013 () //
117	CRLMC/0000508/2020	NAMITAA MUKHERJEE VS STATE OF ODISHA	PRASANNA KUMAR PARHI VS	/ /0 () //
118	CRLMC/0000509/2020	PRASANNA CHOUDURY VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	/ /0 () //
119	CRLMC/0000510/2020	TULASIRAM BISOI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	KOTPAD /184 /2018 () //
120	CRLMC/0000511/2020	SWARAJ RAY@SWAROJ RAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA P.S. /239 /2015 () //
121	CRLMC/0000512/2020	BHARAT LALA CHANDRA @ CHANDA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 () //
122	CRLMC/0000513/2020	PRANAB KUMAR SWAIN VS STATE OF ODISHA	NIRANJAN ROUT VS	KUJANGA /280 /2016 () //
123	CRLMC/0000514/2020	LALU PANDA@RAJIB KUMAR PANDA VS STATE OF ODISHA	S.K.DASH VS	KANPUR /42 /2018 () //
124	CRLMC/0000515/2020	BASANTI PRADHAN VS STATE OF ODISHA	MANAS CHAND VS	BANAPUR P.S. /231 /2016 () //
125	CRLMC/0000516/2020	SANJUKTA GIRI	D.MOHANTY	TURUMUNGA /113 /2018

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		VS	VS	()
		STATE OF ODISHA		//
126	CRLMC/0000517/2020	MAHADEV KALASI@MAHABAL	SURYAKANTA DWIBEDI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
127	CRLMC/0000518/2020	BALAJI NAHAK	BINAYA KUMAR MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
128	CRLMC/0000519/2020	KABU@GOBINDA DALABEHERA	AMITAV TRIPATHY	NAYAGARH SADAR /13 /2020
		VS	VS	()
		STATE OF ODISHA		//
129	CRLMC/0000520/2020	PRAKASH BEHERA	DEBARAJ MOHANTY	DELANGA /75 /2006
		VS	VS	()
		STATE OF ODISHA		//
130	CRLMC/0000521/2020	NALINI RANJAN JENA	PRASANTA KUMAR SAHOO	/ /0
		VS	VS	()
		BANITA KUMARI JENA		//
131	CRLMC/0000522/2020	SOUMYA RANJAN ROUT	NARESH CH.JENA	JAKHAPURA /4 /2019
		VS	VS	()
		STATE OF ODISHA		//
132	CRLMC/0000523/2020	BRAJARAJ SAHU	S.K.BHANJADEO	PHULBANI TOWN /146 /2019
		VS	VS	()
		STATE OF ODISHA		//
133	CRLMC/0000524/2020	DIPENDU KUMAR DAS	RAMA CHANDRA JENA	/ /0
		VS	VS	()
		GANGAMANI DAS		//
134	CRLMC/0000525/2020	SATRUGHNA JENA	DIBYA JYOTI SAHOO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
135	CRLMC/0000526/2020	NILU PANDA	SAMBEET PATTANAYAK	DHAULI PS /85 /2019
		VS	VS	()
		STATE OF ODISHA		//
136	CRLMC/0000527/2020	BHAGYABANTA NAIK	UMAKANTA BARIK	JUNAGARH /97 /2011
		VS	VS	()

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137	CRLMC/0000528/2020	STATE OF ODISHA MANORANJAN NAYAK@MANU VS	SURYA NARAYAN MISHRA VS	// KAKATAPUR /93 /2013 ()
138	CRLMP/0000234/2020	STATE OF ODISHA SIBASANKAR JENA VS	PRAVASH CH JENA VS	// / /0 ()
139	CRLMP/0000235/2020	STATE OF ODISHA N.RAMANI PATNAIK VS	MIRRA GHOSE VS	// / /0 ()
140	CRLMP/0000236/2020	COMMISSIONER, BERHAMPUR MUNICIPAL CORPORATION KHIROD CHANDRA MALICK VS	ASHIS KUMAR MISHRA VS	// / /0 ()
141	CRLMP/0000237/2020	THE STATE OF ORISSA KHIROD CHANDRA MALICK VS	ASHIS KUMAR MISHRA VS	// / /0 ()
142	CRLMP/0000238/2020	THE STATE OF ORISSA RABINDRA DASH VS	BIJAY KUMAR MOHANTY VS	// / /0 ()
143	CRLMP/0000239/2020	STATE OF ODISHA KHIROD CHANDRA MALICK VS	ASHIS KUMAR MISHRA VS	// / /0 ()
144	CRLMP/0000240/2020	THE STATE OF ODISHA SUBASINI BARIHA VS	SAMIR KUMAR MISHRA VS	// / /0 ()
145	CRLMP/0000241/2020	STATE OF ODISHA CHAIRMAN, BISWA VS	ASHIS KUMAR MISHRA VS	// / /0 ()
146	CRLMP/0000242/2020	THE STATE OF ODISHA KARUNAKAR BARIK VS	ARUN KUMAR BUDHIA VS	// / /0 ()
147	CRLREV/0000135/2020	STATE OF ORISSA PRAVASH CHANDRA MISHRA VS STATE OF ODISHA	DHANANJAYA MUND VS	// / /0 () //

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148	CRLREV/0000136/2020	HOTEL ASSOCIATION OF PURI VS JAGANNATH BASTIA	DEVASHIS PANDA VS	//0 0 //
149	CRLREV/0000137/2020	PRAFULLA KUMAR BISOYI VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	ASKA /173 /2016 0 //
150	CRLREV/0000138/2020	CHINTAMANI MAHANTA VS STATE OF ODISHA	RAJIV KU. MAHANTA VS	BARIA /4 /2013 0 //
151	CRLREV/0000139/2020	PRAFULLA KUMAR BISOYI VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	ASKA /84 /2016 0 //
152	FAO/0000153/2020	MINATI PARIDA VS UNION OF INDIA	PRASANNA KUMAR PARHI VS	// 0 //
153	FAO/0000154/2020	GAYATRI BEHERA VS UNION OF INDIA	PRASANNA KUMAR PARHI VS	// 0 //
154	FAO/0000155/2020	NIBEDITA ROUT VS UNION OF INDIA	PRASANNA KUMAR PARHI VS	// 0 //
155	FAO/0000156/2020	BAIRI BADATYA VS UNION OF INDIA	PRASANNA KUMAR PARHI VS	// 0 //
156	FAO/0000157/2020	SABITRI BHUYAN VS UNION OF INDIA	PRASANNA KUMAR PARHI VS	// 0 //
157	MACA/0000082/2020	BHRAMARBAR SAHOO VS RANJITA PRADHAN	M/S.K.C.NAYAK VS	// 0 //
158	MATA/0000025/2020	JOSHNRANI BARAD VS CHANDRA SEKHAR BARAD	AMIT PRASAD BOSE VS	// 0 //
159	MATA/0000026/2020	SIMMI GHOSH	ANAM CHARAN PANDA	//

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		VS	VS	0
		SAIKAT DAS		//
160	RPFAM/0000049/2020	SRINIBASH BARIK	JUGALA KISHORE PANDA	//
		VS	VS	0
		MONALISA BARIK		//
161	RPFAM/0000050/2020	JAGANNATH PARIDA	ARIJEET MISHRA	//
		VS	VS	0
		SANJUKTA PARIDA		//
162	RPFAM/0000051/2020	GIRISH SAHU	JAGANNATH BHUYAN	//
		VS	VS	0
		SABITA SAHU		//
163	RPFAM/0000052/2020	SURYAMANI MAJHI	SAMIR KUMAR MISHRA	//
		VS	VS	0
		RABINDRA MAJHI		//
164	RPFAM/0000053/2020	LITUSHREE JENA	SHASHI BHUSAN JENA	//
		VS	VS	0
		SIDDHARTHA SWARUP JENA		//
165	RSA/0000058/2020	SILI SINGH	MANOJ KUMAR MOHANTY - 2	//
		VS	VS	0
		KHELA MAJHI		//
166	RSA/0000059/2020	NARASINJGH CHARAN RATH @ NRUSINGHA	SUBHAM MISHRA	//
		VS	VS	0
		SURENDRA KU.MOHAPATRA		//
167	RVWPET/0000127/2020	SRI HARDEV STEELS PVT. LTD.	BIDASH JENA	//
		VS	VS	0
		UNION OF INDIA		//
168	RVWPET/0000128/2020	STATE OF ODISHA	A.G.A.	//
		VS	VS	0
		M/S.PAUL ASSOCIATES		//
169	STREV/0000006/2020	M/S. A.B.READY MIX INDIA PVT. LTD.	M/S. C.R.DAS	//
		VS	VS	0
		STATE OF ODISHA		//
170	TRP(C)/0000053/2020	RUBINA OJHA @ SUTAR	PRANAYANEE DASMOHAPATRA	//
		VS	VS	0

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171	TRP(C)/0000054/2020	GYANA RANJAN SUTAR DEEPANJALI PRADHAN @ DIPANJALI @ TIKI SANJAY KUMAR PRADHAN VS TUNA PATRA	VS	// // 0 //
172	TRP(C)/0000055/2020	ASTADHARA NAYAK VS ARUP KU.MALLICK	RAMA CHANDRA JENA VS	// 0 //
173	TRPCRL/0000025/2020	JYOTSNA BEHERA @ PATRA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 0 //
174	TRPCRL/0000026/2020	PRAMILA DASH VS RANJAN KUMAR PANDA	S.K. DASH VS	//0 0 //
175	WA/0000086/2020	KODANDA DAS VS COLLECTOR AND D.M., JAJPUR	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
176	WA/0000087/2020	DINESH KUMAR BISWAL VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// 0 //
177	WA/0000088/2020	STATE OF ODISHA VS RABINDRANATH JENA	A.G.A. VS	// 0 //
178	WA/0000089/2020	STATE OF ODISHA VS PRAMOD KUMAR MAHANTA	A.G.A. VS	// 0 //
179	WA/0000090/2020	M.D., NESCO. VS BIRANCHI NARAYAN DAL	RAMANATH ACHARYA VS	// 0 //
180	WA/0000091/2020	M.D., NESCO. VS SITANSU SEKHAR SATAPATHY	RAMANATH ACHARYA VS	// 0 //
181	WA/0000092/2020	M.D., NESCO. VS DEBASABITA NAYAK	RAMANATH ACHARYA VS	// 0 //

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182	WA/0000093/2020	M.D., NESCO. VS SARBESWAR SAHOO	RAMANATH ACHARYA VS	// 0 //
183	WA/0000094/2020	RAGHUNATH SETHI VS CENTRAL PUBLIC INFORMATION OFFICER,HINDUSTAN PETROLEUM CO-OPERATION LTD	SUMANTA KUMAR NAYAK VS	// 0 //
184	WA/0000095/2020	STATE OF ODISHA VS ANNAPURNA NATH	A.G.A. VS	// 0 //
185	WA/0000096/2020	STATE OF ODISHA VS MANAS KUMAR SWAIN	A.G.A. VS	// 0 //
186	WP(C)/0005849/2020	RADHA PRASAD SAHU VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
187	WP(C)/0005850/2020	BHASKAR GOUDA VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
188	WP(C)/0005851/2020	PARADEEP PHOSPHATES LTD. VS STATE POLLUTION CONTROL BOARD, ODISHA	SARADA P.SARANGI VS	// 0 //
189	WP(C)/0005852/2020	MANORANJAN DASH VS STATE OF ODISHA	SANGRAM RATH VS	// 0 //
190	WP(C)/0005853/2020	SARBESWAR SWAIN VS THE BRANCH MANAGER, SHRIRAM FINANCE	M/S.TRILOCHAN PANIGRAHI VS	// 0 //
191	WP(C)/0005854/2020	RUDRABHATTA VIJAYA LAXMI VS SUB-COLLECTOR RAYAGADA	M/S. BIRAJA PRASANNA DAS VS	// 0 //
192	WP(C)/0005855/2020	BHABAGRAHI PANDA VS STATE OF ODISHA	M/S.SRINIVAS MOHANTY VS	// 0 //
193	WP(C)/0005856/2020	PRASANTA KUMAR MOHANTA	MANAS PATI	//

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		VS	VS	0
		INSPECTOR GENERAL OF POLICE, CRPF		//
194	WP(C)/0005857/2020	BASANTA KUMAR PATTU	MANAS PATI	//
		VS	VS	0
		STATE OF ORISSA		//
195	WP(C)/0005858/2020	MANOJ KUMAR PATNAIK	M/S.SACHIDANANDA SAHOO	//
		VS	VS	0
		COAL INDIA LIMITED		//
196	WP(C)/0005859/2020	TARUN KUMAR GANGULI	M/S.RAS BIHARI MOHAPATRA	//
		VS	VS	0
		ODISHA ADMINISTRATIVE TRIBUNAL, CUTTACK		//
197	WP(C)/0005860/2020	DILIP RANJAN NAYAK	SUPRIYA PATRA	//
		VS	VS	0
		HIMADRI NANDINI SWAIN		//
198	WP(C)/0005861/2020	AJAYA KUMAR DAS	M/S. BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0005862/2020	BRAHMANANDA KANHAR	M/S. BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		DIRECTOR OF HEALTH INTELLIGENCE AND VITAL STATISTICS		//
200	WP(C)/0005863/2020	AUROBINDA PATTNAIK	M/S.D.PRADHAN	//
		VS	VS	0
		UNION OF INDIA		//
201	WP(C)/0005864/2020	AJAYA KUMAR DAS	M/S.BISWAJIT MOHARANA	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0005865/2020	AJAYA KUMAR DAS	M/S.BISWAJIT MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0005866/2020	ORISSA VIKASH PARISHAD	NIRAJ KUMAR SETHI	//
		VS	VS	0
		CHIEF SECRETARY, GOVT.OF ODISHA		//
204	WP(C)/0005867/2020	RADHAKRUSHNA NANDI	M/S.SRIKAR KUMAR RATH	//
		VS	VS	0

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205	WP(C)/0005868/2020	STATE OF ODISHA USHARANI PANIGRAHI VS	M/S. ANJAN KUMAR BISWAL VS	// // 0
206	WP(C)/0005869/2020	STATE OF ODISHA SASMITA NAYAK VS	SRIKANTA KU.NATH VS	// // 0
207	WP(C)/0005870/2020	STATE OF ODISHA MANOJ KUMAR RATH VS	M/S.ANJAN KUMAR BISWAL VS	// // 0
208	WP(C)/0005871/2020	STATE OF ODISHA SUBHRANSU SEKHAR MOHANTY VS	M/S.AMITAV DAS VS	// // 0
209	WP(C)/0005872/2020	STATE OF ORISSA KHANJA SABAR VS	M/S. TUKUNA KU.MISHRA VS	// // 0
210	WP(C)/0005873/2020	STATE ELECTION COMMISSION ADITYA KUMAR GIRI VS	M/S.DAYANANDA MOHAPATRA VS	// // 0
211	WP(C)/0005874/2020	STATE OF ODISHA RANJITA DAS VS	M/S.P.K.BEHERA VS	// // 0
212	WP(C)/0005875/2020	THE PRINCIPAL ACCOUNTANT GENERAL ASHOK KUMAR PANIGRAHI VS	AMIYA KUMAR CHHATOI VS	// // 0
213	WP(C)/0005876/2020	STATE OF ODISHA DIPAK KUMAR BISWAL VS	AMIYA KUMAR CHHATOI VS	// // 0
214	WP(C)/0005877/2020	STATE OF ODISHA AMULYA KUMAR RUP VS	AMIYA KUMAR CHHATOI VS	// // 0
215	WP(C)/0005878/2020	STATE OF ODISHA KIRANBALA MOHANTY VS	SURYA NARAYAN PANAIAK VS	// // 0
		STATE OF ODISHA		//

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216	WP(C)/0005879/2020	HEMANTA KUMAR DHAR VS STATE OF ODISHA	M/S.DEBENDRA DHAR VS	// 0 //
217	WP(C)/0005880/2020	SUBRAT KUMAR MOHANTY VS STATE GOVT. OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
218	WP(C)/0005881/2020	KAMALA KANTA PATTANAIAK VS STATE GOVT.OF ODISHA	M/S.SURYA NARAYAN PATNAIK VS	// 0 //
219	WP(C)/0005882/2020	PRATIVA MANJARI DAS @ DASH VS DEBADUTTA DAS	VS	// 0 //
220	WP(C)/0005883/2020	SAROJ KUMAR MALLICK VS STATE GOVT.OF ODISHA	M/S.SURYA NARAYAN PATNAIK VS	// 0 //
221	WP(C)/0005884/2020	SHREE RADHAGOBINDA DEV BIJE MARKANDAYAN VS ASST.COMMISSIONER OF ENDOWMENT, BBSR	AMIT PRASAD BOSE VS	// 0 //
222	WP(C)/0005885/2020	RAMESH @ KALU BEHERA VS PROJECT DIRECTOR NATIONAL HIGH WAY AUTHORITY OF INDIA	M/S.BIKRAM PRATAP DAS VS	// 0 //
223	WP(C)/0005886/2020	M/S LINGARAJ STARS PVT.LTD. VS ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION, IDCO	AMIT PRASAD BOSE VS	// 0 //
224	WP(C)/0005887/2020	UPENDRA KUMAR SAMANTRAY VS PROJECT DIRECTOR NATIONAL HIGH WAY AUTHORITY OF INDIA	M/S. BIKRAM PRATAP DAS VS	// 0 //
225	WP(C)/0005888/2020	UPENDRA KUMAR SAMANTRAY VS PROJECT DIRECTOR NATIONAL HIGH WAY AUTHORITY OF INDIA	M/S.BIKRAM PRATAP DAS VS	// 0 //
226	WP(C)/0005889/2020	SASIREKHA ROUT VS STATE OF ODISHA	M/S.SAMIR KUMAR MISHRA VS	// 0 //
227	WP(C)/0005890/2020	ANADI CH.SAHU	ARUN KUMAR PATRA	//

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		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0005891/2020	PRADEEP KUMAR TRIPATHY	M/S. AMIT PRASAD BOSE	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0005892/2020	ANADI CH.SAHU	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0005893/2020	SARAT CHANDRA DASH	RABINDRANATH SENAPATI	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0005894/2020	B.ADIAMMA	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0005895/2020	SARATA CHANDRA DAS	M/S.CHANDRAKANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0005896/2020	MUKUNDA CHADRA PARIDA	M/S.PARTHA SARATHI NAYAK	//
		VS	VS	0
		UCO BANK SORO BRANCH		//
234	WP(C)/0005897/2020	SADANANDA JENA	M/S.NIRANJAN LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0005898/2020	TUSHARKANTA PARIJA	M/S.UPENDRA KUMAR SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0005899/2020	NITYANANDA HALDAR	M/S. G.N.MISHRA	//
		VS	VS	0
		SUB COLLECTOR MALKANGIRI		//
237	WP(C)/0005900/2020	MURALIDHAR URMAL	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0005901/2020	DILLIP KUMAR SETHY	BISWABIHARI MOHANTY	//
		VS	VS	0

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239	WP(C)/0005902/2020	STATE OF ODISHA KANHU CHARAN GHADEI VS	BISWABIHARI MOHANTY VS	// // 0
240	WP(C)/0005903/2020	STATE OF ODISHA PRADEEP KUMAR SETHY VS	M/S.CHANDANA MISHRA VS	// // 0
241	WP(C)/0005904/2020	STATE OF ODSIHA SAMIRA BEHERA VS	BISWABIHARI MOHANTY VS	// // 0
242	WP(C)/0005905/2020	STATE OF ODISHA SABITA OJHA @ SABITARANI OJHA VS	M/S.S.R.MULIA VS	// // 0
243	WP(C)/0005906/2020	STATE OF ODISHA BIKRAM KUMAR BISOI VS	M/S.K.C.PRADHAN VS	// // 0
244	WP(C)/0005907/2020	STATE OF ODISHA PRADIPTA KUMAR SETHY VS	BISWABIHARI MOHANTY VS	// // 0
245	WP(C)/0005908/2020	STATE OF ODISHA JAGABANDHU KAR VS	M/S.SANJIB KUMAR RATH VS	// // 0
246	WP(C)/0005909/2020	STATE OF ORISSA JAGABANDHU MALLIK VS	BISWABIHARI MOHANTY VS	// // 0
247	WP(C)/0005910/2020	STATE OF ODISHA M/S, SBM NIRMAN CONSTRUCTION PVT.LTD.PRABODHA CH. NAYAK VS	VS	// // 0
248	WP(C)/0005911/2020	STATE OF ODISHA PRAMILA RAY VS	M/S.SANTOSH KUMAR PATTANAIAK VS	// // 0
249	WP(C)/0005912/2020	PRINCIPAL SECRETARY TO GOVT.OF ODISHA SHAKYA SAHAYA JIBAN DASH VS	M/S.RANJIT MOHANTY VS	// // 0
		COMMISSIONER OF ENDOWMENT		//

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250	WP(C)/0005913/2020	NARASINGHA SAHOO VS STATE OF ODISHA	M/S.KSHIROD K.ROUT VS	// 0 //
251	WP(C)/0005914/2020	BHABASINGH MAJHI VS STATE OF ODISHA	M/S.JITENDRA KUMAR DIGAL VS	// 0 //
252	WP(C)/0005915/2020	SUNIL KUMAR BEHERA VS STATE OF ODISHA	M/S.JITENDRA KUMAR DIGAL VS	// 0 //
253	WP(C)/0005916/2020	K.KRUSHNA CHANDRA SAHU @ KADAMBALAKRUSHNA CHANDRA SAHU VS CHAIRMAN CUM MANAGING DIRECTOR, SBI	M/S.KRUSHNA CHANDRA SAHU VS	// 0 //
254	WP(C)/0005917/2020	MANJARI BISWAL VS STATE OF ODISHA	M/S.JITENDRA KUMAR DIGAL VS	// 0 //
255	WP(C)/0005918/2020	NAMITA MISHRA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
256	WP(C)/0005919/2020	DAYANIDHI KUMBHAR VS STATE OF ODISHA	M/S.JITENDRA KUMAR DIGAL VS	// 0 //
257	WP(C)/0005920/2020	NRUSINGH CHARAN KUND VS EXECUTIVE ENGINEER (ELETRICAL) CENTRAL ELECTRICITY SUPPLY UTILITY	M/S. DESHA RANJAN RATH VS	// 0 //
258	WP(C)/0005921/2020	S.V.RAMANA MURTY VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
259	WP(C)/0005922/2020	ABHAYA KUMAR ROUT VS STATE OF ODISHA	M/S.K.N.DAS VS	// 0 //
260	WP(C)/0005923/2020	RAJENDRA PRASAD JENA VS P.K.MOHAPATRA (I.A.S.)	MANOJ KUMAR MOHANTY VS	// 0 //
261	WP(C)/0005924/2020	CHANDRA SEKHAR MISHRA	M/S.MANOJ KUMAR MOHANTY	//

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		VS	VS	0
		STATE OF ORISSA		//
262	WP(C)/0005925/2020	HARIHAR JENA	M/S.A.PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0005926/2020	PRADIP KUMAR BEHERA	MANOJ KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ORISSA		//
264	WP(C)/0005927/2020	SUJATA PATEL	M/S.SUBODH KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0005928/2020	PRABHAKAR PARIDA	M/S.PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0005929/2020	BISWANATH BALLARSINGH	M/S.B.K.NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0005930/2020	HARAMOHAN MOHAPATRA	TANMAY MISHRA	//
		VS	VS	0
		ODISHA STATE ADMINISTRATIVE TRIBUNAL, CTC		//
268	WP(C)/0005931/2020	UMAKANTA MISHRA	TANMAY MISHRA	//
		VS	VS	0
		ODISHA STATE ADMINISTRATIVE TRIBUNAL		//
269	WP(C)/0005932/2020	BIJAY KUMAR PRADHAN	TANMAY MISHRA	//
		VS	VS	0
		ODISHA STATE ADMINISTRATIVE TRIBUNAL		//
270	WP(C)/0005933/2020	BIBHUTI KUMAR BARIK	M/S. S.K.SANGANERIA	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0005934/2020	SHRIRAM HOUSING FINANCE LTD.	M/S.PRAMOD RANJAN BEHERA	//
		VS	VS	0
		THE COLLECTOR CUM DM, KHURDA		//
272	WP(C)/0005935/2020	SHRIRAM HOUSING FINANCE LTD.	M/S.PRAMOD RANJAN BEHERA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0005936/2020	THE COLLECTOR CUM DM, NAYAGARH RABINDRA NATH BASTIA VS	M/S.DOLAGOBINDA MOHAPATRA VS	// // 0
274	WP(C)/0005937/2020	COMMISSIONER-CUM-SECRETARY, REVENUE DEPT. SANTANU KUMAR MOHANTY VS	M/S.BIBHUTI BHUSAN PANDA VS	// // 0
275	WP(C)/0005938/2020	STATE OF ODISHA BIBHUTI BHUSAN KABI VS	M/S.DILLIP KUMAR MOHAPATRA VS	// // 0
276	WP(C)/0005939/2020	STATE OF ORISSA PRIYANKA PRIYADARSHINI VS	M/S.S.K.SAMAL VS	// // 0
277	WP(C)/0005940/2020	STATE OF ODISHA PARMANANDA DALAI VS	DILLIP KU MOHAPATRA VS	// // 0
278	WP(C)/0005941/2020	STATE OF ORISSA ABHIJEET GHOSAL VS	M/S. S.K.SAMAL VS	// // 0
279	WP(C)/0005942/2020	STATE OF ODISHA PRAFULLA CHANDRA CHOUDHURY VS	SHARMISTHA SAMAL VS	// // 0
280	WP(C)/0005943/2020	STATE OF ORISSA ASIM HALDAR VS	M/S. S.K.SAMAL VS	// // 0
281	WP(C)/0005944/2020	STATE OF ODISHA NIKUNJA KUMAR PRADHAN VS	M/S.DILLIP KUMAR MOHAPATRA VS	// // 0
282	WP(C)/0005945/2020	STATE OF ORISSA KANYA KUMARI RAO VS	M/S. PULAKESH MOHANTY VS	// // 0
283	WP(C)/0005946/2020	STATE OF ODISHA KEDAR NATH NAIK VS	SHARMISTHA SAMAL VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0005947/2020	JAYASHREE MISHRA VS STATE OF ORISSA	M/S.RANJIT SAMAL VS	// 0 //
285	WP(C)/0005948/2020	BENJAMIN PRASAD DEOGAM VS STATE OF ODISHA	M/S. BIJAYA KUMAR MISHRA VS	// 0 //
286	WP(C)/0005949/2020	DHOBEI SAHOO VS STATE OF ODISHA	M/S.KSHIROD K.ROUT VS	// 0 //
287	WP(C)/0005950/2020	SURANJITA MUNI VS GANGADHAR MEHER UNIVERSITY	M/S.AVIJIT MISHRA VS	// 0 //
288	WP(C)/0005951/2020	SUDARSHAN MISHRA VS GANGADHAR MEHER UNIVERSITY	M/S. AVIJIT MISHRA VS	// 0 //
289	WP(C)/0005952/2020	SASMITA KAR VS GANGADHAR MEHER UNIVERSITY	M/S.AVIJIT MSIHRA VS	// 0 //
290	WP(C)/0005953/2020	M/S.ENGINEERS INDIA LTD. VS DIRECTOR OF INDUSTRIES-CUM-CHAIRMAN,	M/S.RUPESH KUMAR KANUNGO VS M.S.E.F.C.INDUSTRIES	// 0 //
291	WP(C)/0005954/2020	BABULAL PALEI VS STATE OF ODISHA	M/S. B.N.PARIDA VS	// 0 //
292	WP(C)/0005955/2020	RAM CHANDRA SAHOO VS STATE OF ORISSA	M/S.SANTOSH KUMAR NANDA VS	// 0 //
293	WP(C)/0005956/2020	SAHIDA ALLI VS STATE OF ORISSA	M/S.SANTOSH KUMAR NANDA VS	// 0 //
294	WP(C)/0005957/2020	RASHMI RANJAN PANDA VS STATE OF ORISSA	M/S.SANTOSH KUMAR NANDA VS	// 0 //
295	WP(C)/0005958/2020	SIMAL MUNDA	M/S.PANCHANAN PANIGRAHI	//

ORISSA HIGH COURT

FILING REPORT AS ON :14/02/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0005959/2020	AJAYA KUMAR DORA	M/S. K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0005960/2020	SUSILA ROUT	M/S.MONOMOY BASU	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0005961/2020	RABINDRA KUMAR DAKUA	M/S.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0005962/2020	NILAMA @ NEELAM PANI	M/S. PRADEEP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0005963/2020	UDRAJ SA	M/S.B.R.SWAIN	//
		VS	VS	0
		UNION OF INDIA		//
301	WP(C)/0005964/2020	ISWAR CHANDRA SAHOO	M/S.ADHIRAJ MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0005965/2020	KAILASINI BHATACHARYA	M/S.LAXMINARAYAN PATEL	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0005966/2020	ARCHANA DASH	M/S.DEBENDRA DHAR	//
		VS	VS	0
		GOVT.OF ODISHA		//
304	WP(C)/0005967/2020	LAXMIDHAR SETHI	GOURI MOHAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0005968/2020	PRADEEP KUMAR DAS	M/S.BIBHU PRASAD DAS	//
		VS	VS	0
		STATE OF ORISSA		//
306	WP(C)/0005969/2020	PHYSICAL HANDICAPPED SIBAN SILPA TRAINING CENTER	M/S.PRESIDENT KUMAR JENA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :14/02/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0005970/2020	STATE OF ODISHA RAGHUNATH DASH VS C.D.M.O.NAYAGARH	M/S.MIHIR KU.MALLICK VS	// // 0 //
308	WP(C)/0005971/2020	DAMODAR PANIGRAHI VS STATE OF ODISHA	M/S. BIPLAB MOHANTY VS	// 0 //
309	WP(C)/0005972/2020	PRABODHA KUMAR ACHARYA VS STATE OF ODISHA	M/S.BIRAJA PRASANNA SATAPATHY VS	// 0 //
310	WP(C)/0005973/2020	KISHORE CHANDRA SATAPATHY VS STATE OF ODISHA	JYOTIRMAYA GUPTA VS	// 0 //
311	WP(C)/0005974/2020	SUJATA MALLICK VS STATE OF ODISHA	M/S.BIRAJA PRASANNA SATAPATHY VS	// 0 //
312	WP(C)/0005975/2020	PRABHU PRASAD MISHRA VS STATE OF ODISHA	JYOTIRMAYA GUPTA VS	// 0 //
313	WP(C)/0005976/2020	JITENDRA KUMAR RATH VS STATE OF ODISHA	JYOTIRMAYA GUPTA VS	// 0 //
314	WP(C)/0005977/2020	BUDHANATH BISWAL VS STATE OF ODISHA	M/S.BIRAJA PRASANNA SATAPATHY VS	// 0 //
315	WP(C)/0005978/2020	SAROJ KUMAR MOHANTY VS STATE OF ODISHA	M/S. SANJIB MOHANTY VS	// 0 //
316	WP(C)/0005979/2020	STATE OF ODISHA VS SHAIKH ABDUL BURHAN	SENIOR STANDING COUNSEL(S AND ME) VS	// 0 //
317	WP(C)/0005980/2020	P.SRABANI PATTNAIK VS STATE OF ODISHA	B.S.TRIPATHY (1) VS	// 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :14/02/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0005981/2020	STATE OF ODISHA VS JAY PRAKASH PANDA	SR.STANDING COUNSEL (S AND ME) VS	// 0 //
319	WP(C)/0005982/2020	PRABIR KUMAR SWAIN VS STATE OF ODISHA	B.S.TRIPATHY (1) VS	// 0 //
320	WP(C)/0005983/2020	SUBHASMITA SAHU VS STATE OF ODISHA	B.S.TRIPATHY (1) VS	// 0 //
321	WP(C)/0005984/2020	MANOJ KUMAR JENA VS STATE OF ODISHA	B.S.TRIPATHY (1) VS	// 0 //
322	WP(C)/0005985/2020	MAHENDRA KUMAR SAHOO VS STATE OF ORISSA	LALIT SAHU VS	// 0 //
323	WP(C)/0005986/2020	JASHOBANTI KONHAR VS STATE OF ODISHA	B.S.TRIPATHY (1) VS	// 0 //
324	WP(C)/0005987/2020	SUNIL KUMAR SETHI VS STATE OF ODISHA	B.S.TRIPATHY (1) VS	// 0 //
325	WP(C)/0005988/2020	BHAGYADHAR MOHARANA VS STATE OF ODISHA	M/S.SANJIB MOHANTY VS	// 0 //
326	WP(C)/0005989/2020	DEEPAK MAJHI VS STATE OF ODISHA	B.S.TRIPATHY (1) VS	// 0 //
327	WP(C)/0005990/2020	DEEPAK KUMAR MOHAPATRA VS STATE OF ODISHA	B.S.TRIPATHY (1) VS	// 0 //
328	WP(C)/0005991/2020	AMARENDRA PRADHAN VS THE HONBLE HC OF ORISSA	M/S.PRANAB RANJAN CHHATOI VS	// 0 //
329	WP(C)/0005992/2020	SRIMAYEE RACHITA KANHAR	B.S.TRIPATHY (1)	//

ORISSA HIGH COURT

FILING REPORT AS ON :14/02/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0005993/2020	GITANJALI MALLIK	M/S.SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ORISSA		//
331	WP(C)/0005994/2020	BIBHUDATTA KANHAR	B.S.TRIPATHY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0005995/2020	HAREKRUSHNA LENKA	B.S.TRIPATHY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0005996/2020	HIMANSU MOHAN MOHANTY	M/S.RAMAKANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0005997/2020	KARNADEV MOHARANA	B.S.TRIPATHY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0005998/2020	DILLIP KUMAR DAS	M/S.RAMAKANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0005999/2020	MADHUSMITA SAHOO	B.S.TRIPATHY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0006000/2020	BIJAYA KUMAR SWAIN	M/S.BIBEKANANDA BAISAKH	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0006001/2020	RITESH PRASANJIT	B.S.TRIPATHY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0006002/2020	SANKAR KUMAR PRADHAN	B.S.TRIPATHY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0006003/2020	TAHALESWAR MAHADEV BIJE NIJAGRUHA	M/S.PRASANNA KUMAR PARHI	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :14/02/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		THE COMMISSIONER OF ENDOWMENTS, ODISHA		//
341	WP(C)/0006004/2020	ROSALIN PRIYADARSHINI	B.S.TRIPATHY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
342	WP(C)/0006005/2020	PRASANNA KUMAR MOHAPATRA	SURAJ MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
343	WP(C)/0006006/2020	PREMANANDA PATRA	B.S.TRIPATHY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
344	WP(C)/0006007/2020	SANTANU KUMAR BEHERA	B.S.TRIPATHY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
345	WP(C)/0006008/2020	BIDYUT KUMAR PANIGRAHI	SURAJ MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
346	WP(C)/0006009/2020	PRATIKSHYA RASHMI RAUTRAY	B.S.TRIPATHY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
347	WP(C)/0006010/2020	AJIT KUMAR PANDA	B.S.TRIPATHY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
348	WP(C)/0006011/2020	SABITRI PADHI	M/S.PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
349	WP(C)/0006012/2020	DILIP KUMAR SINHA	M/S.BIGYAN KUMAR SHARMA	//
		VS	VS	0
		STATE OF ODISHA		//
350	WP(C)/0006013/2020	KELUCHARAN BARIK	M/S. SABITA RANAJN PATTNAIK	//
		VS	VS	0
		AUTHORIZED OFFICER ODISHA GRAMYA BANK		//
351	WP(C)/0006014/2020	GOVERNING BODY OF TUSRA DEGREE COLLEGE	M/S. BUDHADEV ROURTRAY	//
		VS	VS	0
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :14/02/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	WP(C)/0006015/2020	BABITA PARIDA VS STATE OF ODISHA	M/S.B.B.ROUTRAY VS	// 0 //
353	WP(C)/0006016/2020	NATALA NAGARAJU VS THE STATE OF ODISHA	M/S. ADITYA MISHRA VS	// 0 //
354	WP(C)/0006017/2020	KALIPRASANNA SATAPATHY VS STATE OF ODISHA	M/S.AJAYA KUMAR NAYAK VS	// 0 //
355	WP(C)/0006018/2020	SADHAN NASKAR VS THE STATE OF ODISHA	M/S. LAMBODAR PRADHAN VS	// 0 //
356	WP(C)/0006019/2020	ASIT BARAN DAS VS TAHASILDAR, MAHAKALAPARA	M/S.LAMBODAR PRADHAN VS	// 0 //
357	WP(C)/0006020/2020	SWARNALATA SETHI VS STATE OF ODISHA	M/S.SURYAKANTA DWIBEDI VS	// 0 //
358	WP(C)/0006021/2020	BANSHIDHAR DAS VS THE CHIEF SECRETARY, GOVT.OF ODISHA	M/S.AMIT KUMAR NATH VS	// 0 //
359	WP(C)/0006022/2020	RAMACHANDRA LENKA VS STATE OF ODISHA	M/S.PARTHA MUKHERJI VS	// 0 //
360	WP(C)/0006023/2020	DURYADHANA SAMANTARAY VS STATE OF WEST BENGAL	M/S. SUDARSAN BEHERA VS	// 0 //
361	WP(C)/0006024/2020	SACHINDRANATH TRIPATHY VS STATE OF ODISHA	M/S.SAMEER KUMAR DAS VS	// 0 //
362	WP(C)/0006025/2020	SIBA NIAL VS STATE OF ORISSA	M/S.A.K.SAHOO VS	// 0 //
363	WP(C)/0006026/2020	SIBA NIAL	M/S.A.K.SAHOO	//

ORISSA HIGH COURT

FILING REPORT AS ON :14/02/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ORISSA		//
364	WP(C)/0006027/2020	MRIDULA BARDHAN	M/S.SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0006028/2020	KSHETRA MOHAN NIAL	M/S.A.K.SAHOO	//
		VS	VS	0
		STATE OF ORISSA		//
366	WP(C)/0006029/2020	LALU NIAL	M/S.A.K.SAHOO	//
		VS	VS	0
		STATE OF ORISSA		//
367	WP(C)/0006030/2020	SOUMITRA NAYAK	M/S. BIGHNARAJ RATH	//
		VS	VS	0
		AUTHORIZED OFFICER HDFC BANK LIMITED		//
368	WP(C)/0006031/2020	CHHABI NIAL	M/S.A.K.SAHOO	//
		VS	VS	0
		STATE OF ORISSA		//
369	WP(C)/0006032/2020	BUDHU NIAL	M/S.A.K.SAHOO	//
		VS	VS	0
		STATE OF ORISSA		//
370	WP(C)/0006033/2020	CHANE DEI NIAL	M/S.A.K.SAHOO	//
		VS	VS	0
		STATE OF ORISSA		//
371	WP(C)/0006034/2020	LALMOHAN MAHANTA	M/S. DEVADUTTA KAVI SATPATHY	//
		VS	VS	0
		DISTRICT EDUCATION OFFICER		//
372	WP(C)/0006035/2020	PATITAPABAN SWAIN	M/S. LAMBODAR PRADHAN	//
		VS	VS	0
		THE STATE OF ODISHA		//
373	WP(C)/0006036/2020	SARAT CHANDRA PATI @ PATI	M/S.SIDDHARTH PRASAD MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0006037/2020	SHRIRAM HOUSING FINANCE LTD.	M/S.PRAMOD RANJAN BEHERA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :14/02/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	WP(C)/0006038/2020	THE COLLECTOR CUM DM, PURI SANJAY KUMAR SAHOO VS	M/S.PARTHA SARATHI NAYAK VS	// // 0
376	WP(C)/0006039/2020	THE DISTRICT MAGISTRATE CUM COLLECTOR SHRIRAM HOUSING FINANCE LTD. VS	M/S.PRAMOD RANJAN BEHERA VS	// // 0
377	WP(C)/0006040/2020	THE COLLECTOR CUM DM, KHURDA SHRIRAM HOUSING FINANCE LTD. VS	M/S.PAMOD RANJAN BEHERA VS	// // 0
378	WP(C)/0006041/2020	THE COLLECTOR CUM DM, PURI BIMAL KUMAR PATNAIK VS	M/S. BIBEKANANDA BHUYAN VS	// // 0
379	WP(C)/0006042/2020	STATE OF ODISHA SHRIRAM HOUSING FINANCE LTD. VS	M/S.PRAMOD RANJAN BEHERA VS	// // 0
380	WP(C)/0006043/2020	THE COLLECTOR CUM DM, KHURDA M/S.NIRANJAN KHUNTIA VS	M/S.DEBENDRA KUMAR DWIBEDI VS	// // 0
381	WP(C)/0006044/2020	UNION OF INDIA SANTILATA SWAIN VS	M/S.DILLIP KUMAR PRADHAN VS	// // 0
382	WP(C)/0006045/2020	THE STATE OF ODISHA M/S.NIRANJAN KHUNTIA VS	M/S.DEBENDRA KUMAR DWIBEDI VS	// // 0
383	WP(C)/0006046/2020	UNION OF INDIA SUSANTA KUMAR MOHAPATRA VS	M/S.RAMA CHANDRA JENA VS	// // 0
384	WP(C)/0006047/2020	STATE OF ORISSA TARUN MOHANTY VS	M/S.PRABODHA CH.NAYAK VS	// // 0
385	WP(C)/0006048/2020	STATE OF ODISHA BIBHRANSHU SEKHAR KUANR VS	M/S.SAMBIT SAMAL VS	// // 0
		AUTHORIZED OFFICER, CANARA BANK		//

ORISSA HIGH COURT**FILING REPORT AS ON :14/02/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	WP(C)/0006049/2020	PRAKASH CHANDRA GIRI VS STATE OF ORISSA	M/S.SAPAN KUMAR PAL VS	// 0 //
387	WP(C)/0006050/2020	RASHMITA DEY VS STATE OF ODISHA	M/S.SAMBEET PATTANAYAK VS	// 0 //
388	WP(C)/0006051/2020	KHAGENDRA NATH RANA VS STATE OF ORISSA	M/S.SAPAN KUMAR PAL VS	// 0 //
389	WP(C)/0006052/2020	RAJESH BEHERA VS STATE OF ODISHA	M/S. NISIKANTA MISHRA VS	// 0 //
390	WP(C)/0006053/2020	PANKAJINI DEI VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
391	WP(C)/0006054/2020	BASUDEV DASH VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
392	WP(C)/0006055/2020	SANKARSAN MOHANTA VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
393	WP(C)/0006056/2020	MAMATA MANJARI ROUT VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
394	WP(C)/0006057/2020	BIDYADHAR SAHOO VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
395	WP(C)/0006058/2020	DHRUBANANDA GHADEI VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
396	WP(C)/0006059/2020	ANJAN KUMAR MOHARANA VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
397	WP(C)/0006060/2020	BRAJA KANTA ROUT	M/S.SAMIR KUMAR BEHERA	//

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FILING REPORT AS ON :14/02/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		THE STATE OF ODISHA		//
398	WP(C)/0006061/2020	SRIKANTHA PATRA	M/S.SAMIR KUMAR BEHERA	//
		VS	VS	()
		STATE OF ODISHA		//
399	WP(C)/0006062/2020	AJAYA KUMA PANDA	SAMIR KUMAR BEHERA	//
		VS	VS	()
		THE STATE OF ODISHA		//
400	WP(C)/0006063/2020	REGISTRAR (JUDICIAL), ORISSA HIGH COURTADV		//
		VS	VS	()
		STATE OF ODISHA, HOME DEPT		//
401	WPCRL/0000023/2020	RABI NARAYAN SINGH	PRAVASH CH JENA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0002324/2020	GAYADHAR MALLICK	BISWAJIT MOHAPATRA	BHUBAN /27 /2020
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0002325/2020	BATU NAYAK @ SUSANTA KUMAR NAYAK	BISWAJIT MOHAPATRA	NAYAGARH SADAR /09 /2020
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0002326/2020	B.SUDHANSHU RAO @ PRIYANKA RAO	S.P.DASH	RAYAGADA TOWN /456 /2019
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0002327/2020	MANASH SAMAL	KHIROD K.ROUT	AUL /28 /2020
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0002328/2020	TULARAM KUSHAPARIA	ARIJEET MISHRA	KUNDRA /116 /2019
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0002329/2020	SUBRAT KUMAR NAYAK @ SUBRAT NAYAK KSHIROD K.ROUT		AUL /28 /2020
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0002330/2020	ARUN KUMAR SAHOO	P.K.DAS	NIHALPRASAD /110 /2018
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
409	ABLAPL/0002331/2020	STATE OF ODISHA DEBARCHAN THAKUR VS	ARUN KUMAR BUDHIA VS	// SUNDARGARH SADAR /34 /2016 ()
410	ABLAPL/0002332/2020	STATE OF ODISHA RANJIT KUMAR DEBATA @ RANJIT DEVATA JYOTIRMAYA SAHOO VS	VS	// CHATRAPUR /13 /2020 ()
411	ABLAPL/0002333/2020	STATE OF ODISHA HEMANTA KUMAR JENA VS	PRAMOD KUMAR JENA VS	// BALASORE SADAR /31 /2020 ()
412	ABLAPL/0002334/2020	STATE OF ODISHA ASIT BISWAL VS	JAGANNATH KAMILA VS	// BALASORE SADAR /21 /2020 ()
413	ABLAPL/0002335/2020	STATE OF ODISHA GOURANGA BHOI VS	AMLAN SHAKTI PAUL VS	// JATNI P.S. /69 /2020 ()
414	ABLAPL/0002336/2020	STATE OF ODISHA JITENDRA KU JENA VS	BIDYADHAR MANASINGH VS	// JATNI P.S. /38 /2020 ()
415	ABLAPL/0002337/2020	STATE OF ODISHA PRAFULLA BEHERA @ MAGHA BEHERA VS	PRASANNA KUMAR MISHRA VS	// DUNGURIPALI /27 /2020 ()
416	ABLAPL/0002338/2020	STATE OF ODISHA KALIA @ KALANDI SAMAL VS	ARUN KUMAR DAS VS	// DHENKANAL SADAR /136 /2013 ()
417	ABLAPL/0002339/2020	STATE OF ODISHA KARTIK SABAR VS	RABINDRA KU SAHOO VS	// BHAWANIPATNA TOWN /46 /2020 ()
418	ABLAPL/0002340/2020	STATE OF ODISHA SIPUN JENA VS	SATYA RANJAN MULIA VS	// ANGUL TOWN /996 /2019 ()
419	ABLAPL/0002341/2020	STATE OF ODISHA MANORAMA BARIK VS STATE OF ODISHA	PRAVASH CH.JENA VS	// BEGUNIA P.S. /117 /2018 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
420	ABLAPL/0002342/2020	BIPIN RAUT VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BANARAPAL /279 /2019 () //
421	ABLAPL/0002343/2020	MADHUSMITA OJHA VS STATE OF ODISHA	L.BHUYAN VS	GHASIPURA /258 /2019 () //
422	ABLAPL/0002344/2020	MUNA BEHERA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	SAMAL /25 /2020 () //
423	ABLAPL/0002345/2020	BULU SAHOO VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	COLLIERY /33 /2020 () //
424	ABLAPL/0002346/2020	BIJAYA KUMAR DASH VS STATE OF ODISHA	P.K.MAHARAJ VS	FATEGARH /211 /2019 () //
425	ABLAPL/0002347/2020	DAMBARU DHAR NAYAK VS STATE OF ODISHA	SURESH KUMAR JENA VS	BONAI /9 /2020 () //
426	ABLAPL/0002348/2020	ANAM ROUT VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	CUTTACK SADAR /576 /2020 () //
427	ABLAPL/0002349/2020	RABINDRA BALIYARSINGH @ LOVELY BALIYARSINGH VS STATE OF ODISHA	BAR SINGH VS	ITAMATI /06 /2020 () //
428	ABLAPL/0002350/2020	DHIREN JENA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	NIKIRAI /123 /2018 () //
429	ABLAPL/0002351/2020	SUDHI RANJAN MOHAPATRA VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	PARLAKHEMUNDI /29 /2020 () //
430	ABLAPL/0002352/2020	SANTANOO KUMAR SWAIN VS STATE OF ODISHA	AMIYA RANJAN MOHANTY VS	ATHGARH /45 /2020 () //
431	ABLAPL/0002353/2020	PRABHAT MALLIK	PRADEEP KUMAR DAS	RAJNAGAR /103 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
432	ABLAPL/0002354/2020	STATE OF ODISHA SANTOSH DEHURY	SARAT KUMAR BEHERA	// NIHALPRASAD /7 /2020
		VS	VS	()
433	ABLAPL/0002355/2020	STATE OF ODISHA KANDHEI @ PRANATI ROUTRAY	SUSANTA KUMAR BARAL	// MARSHAGHAI /122 /2017
		VS	VS	()
434	ABLAPL/0002356/2020	STATE OF ODISHA AJU @ AJAY NAYAK	SUSANTA KUMAR MISHRA	// JATNI P.S. /73 /2020
		VS	VS	()
435	ABLAPL/0002357/2020	STATE OF ODISHA JITU SAMAL	SRIKANTA PANDA	// TOMANDO /157 /2019
		VS	VS	()
436	ABLAPL/0002358/2020	STATE OF ODISHA ANIL KUMAR SWAIN	PARTHA SARATHI NAYAK	// BARI /35 /2020
		VS	VS	()
437	ABLAPL/0002359/2020	STATE OF ODISHA BUBUNA @ GURU CHARAN CHHOTRAY	BISWARANJAN MAHARATHA	// KANAS /75 /2017
		VS	VS	()
438	ABLAPL/0002360/2020	STATE OF ODISHA SHAIK SYADU BIBI @ SHAIK SYEDU BEEBI	ALOK KUMAR PANDA	// BADAMBADI /157 /2018
		VS	VS	()
439	ABLAPL/0002361/2020	STATE OF ODISHA TUKUNA LENKA	JAYAKRISHNA MOHAPATRA	// CHANDABALI /17 /2020
		VS	VS	()
440	ABLAPL/0002362/2020	STATE OF ODISHA ABHAYA BEHERA	SOUBHAGYA SWAIN	// KUJANGA /37 /2020
		VS	VS	()
441	ABLAPL/0002363/2020	STATE OF ODISHA BISHNUPRIYA DALAI	TAPAS RANJAN MOHANTY	// MOHANA /3 /2020
		VS	VS	()
442	ABLAPL/0002364/2020	STATE OF ODISHA KAMAL DANSANA	B.B.ROUTRAY	// MELCHHAMUNDA /08 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
443	ABLAPL/0002365/2020	STATE OF ODISHA MANOJ KUMAR DUTTA VS	JAYANTA KU MAJHI VS	// BALIAPAL /40 /2020 ()
444	ABLAPL/0002366/2020	STATE OF ODISHA BIJAYA KUMAR MOHANTY VS	SATYA RANJAN MULIA VS	// SALIPUR /47 /2020 ()
445	ABLAPL/0002367/2020	STATE OF ODISHA PRUTHIRAJ BHOI VS	JAYANTA KU MAJHI VS	// CHANDRASEKHARPUR /440 /2019 ()
446	ABLAPL/0002368/2020	STATE OF ODISHA SUBAL SAHU VS	B.B.ROUTRAY VS	// MELCHHAMUNDA /09 /2020 ()
447	ABLAPL/0002369/2020	STATE OF ODISHA BASANTI SAHOO VS	SATYAJIT MOHAPATRA-2 VS	// KHAIRA /24 /2020 ()
448	ABLAPL/0002370/2020	STATE OF ODISHA BIPIN MALLIK @ BIPINA MALLIK VS	DIBYA JYOTI SAHOO VS	// BALICHANDRAPUR /293 /2017 ()
449	ABLAPL/0002371/2020	STATE OF ODISHA PINTU @ PRADEEP PUHAN VS	PRAVASH CH.JENA VS	// PURUNAKATAK /69 /2016 ()
450	ABLAPL/0002372/2020	STATE OF ODISHA SWADHIN PRADHAN VS	B.B.ROUTRAY VS	// RAMPUR (SONEPUR) /01 /2020 ()
451	ABLAPL/0002373/2020	STATE OF ODISHA ARJUN SETHY VS	M/S BIPLAB MOHANTY VS	// NANDIPADA /8 /2020 ()
452	ABLAPL/0002374/2020	STATE OF ODISHA KUMARI SUJATA PUHAN VS	SATYAJIT MOHAPATRA-2 VS	// KHAIRA /31 /2020 ()
453	ABLAPL/0002375/2020	STATE OF ODISHA KUMAR PRADHAN VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	// GANGAPUR (ASKA) /41 /2013 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
454	ABLAPL/0002376/2020	RAJESH SAGAR VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SASON /262 /2019 () //
455	ABLAPL/0002377/2020	SIBU DAS @ SIBA PRASAD DAS VS STATE OF ODISHA	SABYASACHI MISHRA VS	JATNI P.S. /54 /2020 () //
456	ABLAPL/0002378/2020	SATYABRATA MOHANTY VS STATE OF ODISHA	RAKESH KUMAR DAS VS	BHASMA /99 /2019 () //
457	ABLAPL/0002379/2020	CHINTU JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ASKA /359 /2019 () //
458	ABLAPL/0002380/2020	RABINDRANATH BARIK @ RABINDRA BARIKPRAVASH CH.JENA VS STATE OF ODISHA	VS	BEGUNIA P.S. /117 /2018 () //
459	ABLAPL/0002381/2020	DILLIP KUMAR NAHAK VS STATE OF ODISHA	RAJALAXMI BISWAL VS	BIKRAMPUR FCI /19 /2020 () //
460	ABLAPL/0002382/2020	AJAY KUMAR BEHERA VS STATE OF ODISHA	JAYANTA KU MAJHI VS	BAISINGA /26 /2020 () //
461	ABLAPL/0002383/2020	JAYAKRUSHNA BARIK VS STATE OF ODISHA	BIDYADHAR MANSINGH VS	JATNI P.S. /259 /2018 () //
462	ABLAPL/0002384/2020	BIBEKANANDA MOHANTY VS STATE OF ODISHA	P.R.MISHRA VS	BHADRAK TOWN /106 /2019 () //
463	ABLAPL/0002385/2020	JATADHARI DAS VS STATE OF ODISHA	BISWARANJAN DALAI VS	/ /0 () //
464	ABLAPL/0002386/2020	PINKU SAHU @ CHITA RANJAN SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /44 /2020 () //
465	ABLAPL/0002387/2020	RAKESH ROSHAN BALIARSINGH	CHITTA RANJAN DASH	CAPITAL P.S. /486 /2019

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
466	ABLAPL/0002388/2020	BIJAYA KUMAR KANHAR	ABHIRAM SWAIN	/ /0
		VS	VS	()
		STATE OF ODISHA		//
467	ABLAPL/0002389/2020	DINABANDHU MALIK	M.R.PADHI	BHADRAK RURAL /89 /2020
		VS	VS	()
		STATE OF ODISHA		//
468	ABLAPL/0002390/2020	NIBASINI TRIPATHY	LAXMAN PRADHAN	MAHILA P.S. BUXIBAZAR /14 /2020
		VS	VS	()
		STATE OF ODISHA		//
469	ABLAPL/0002391/2020	PRAVAT BISWAL	AMITAV TRIPATHY	NAYAGARH SADAR /68 /2018
		VS	VS	()
		STATE OF ODISHA		//
470	ABLAPL/0002392/2020	TARANISEN SAI @ RAJING BABA	RAKESH KUMAR DAS	BHASMA /99 /2019
		VS	VS	()
		STATE OF ODISHA		//
471	ABLAPL/0002393/2020	RAMAKANTA JENA	MANAS CHAND	NANDIPADA /7 /2020
		VS	VS	()
		STATE OF ODISHA		//
472	ABLAPL/0002394/2020	SAI BISWANATH TRIPATHY	LAXMAN PRADHAN	MAHILA P.S. BUXIBAZAR /14 /2020
		VS	VS	()
		STATE OF ODISHA		//
473	ABLAPL/0002395/2020	ASHIT KUMAR JENA	PRAFULLA KUMAR RATH	BALIANTA P.S. /32 /2020
		VS	VS	()
		STATE OF ODISHA		//
474	ABLAPL/0002396/2020	MAHESWAR BEHERA	S.S.RAY-2	CHATRAPUR /8 /2020
		VS	VS	()
		STATE OF ODISHA		//
475	ABLAPL/0002397/2020	SUDHANSU SEKHAR DHAL	PRAFULLA KUMAR RATH	BALIANTA P.S. /32 /2020
		VS	VS	()
		STATE OF ODISHA		//
476	ABLAPL/0002398/2020	HANSA PARIDA	S.S.RAY-2	HINJILI (ASKA) /39 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
477	ABLAPL/0002399/2020	STATE OF ODISHA DAYANIDHI OJHA VS	AMULYA RATNA PANDA VS	// KHANTAPADA /155 /2019 ()
478	ABLAPL/0002400/2020	STATE OF ODISHA RAJESH KUMAR DASH VS	AMLAN SHAKTI PAUL VS	// CHANDAKA P.S. /117 /2019 ()
479	ABLAPL/0002401/2020	STATE OF ODISHA BIRENDRA BEHERA VS	AJIT KUMAR PANDA VS	// TALABANIA /05 /2020 ()
480	ABLAPL/0002402/2020	STATE OF ODISHA NIRUPAMA PANDA VS	J.N.PANDA VS	// BHAWANIPATNA TOWN /333 /2019 ()
481	ABLAPL/0002403/2020	STATE OF ODISHA SAMAR KUMAR MISHRA VS	P.R.MISHRA VS	// CHAULIAGANJA /48 /2020 ()
482	ABLAPL/0002404/2020	STATE OF ODISHA SALAUDDIN KHAN VS	PRASANT KUMAR BARIK VS	// PURUNABAZAR /230 /2019 ()
483	ABLAPL/0002405/2020	STATE OF ODISHA ANIL KUMAR NAYAK VS	DEBASISH ROUTRAY VS	// SAHID NAGAR P.S. /41 /2020 ()
484	ABLAPL/0002406/2020	STATE OF ODISHA PANUA @ DEEPAK JENA VS	JAYANTA KU MAJHI VS	// SINGLA /155 /2018 ()
485	ABLAPL/0002407/2020	STATE OF ODISHA DHANESWAR JENA VS	PRAFULLA KUMAR RATH VS	// BALIPATNA /32 /2020 ()
486	ABLAPL/0002408/2020	STATE OF ODISHA SARAT KUMAR SAHU VS	PARTHA SARATHI NAYAK VS	// RASOL /12 /2020 ()
487	ABLAPL/0002409/2020	STATE OF ODISHA BIJAYA KUMAR BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// CHANDAPUR /13 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
488	ABLAPL/0002410/2020	PRAFULLA @ PRAFULA @ PRAFUL CHANDRA VS STATE OF ODISHA	S.PANDAY VS	GOLANTHARA (BERHAMPUR) /25 /2020 () //
489	ABLAPL/0002411/2020	ASHUTOSH SAHOO VS STATE OF ODISHA	MANORANJAN SAHOO VS	NEMALO /16 /2020 () //
490	ABLAPL/0002412/2020	RAJU @ RAJENDRA ROUL VS STATE OF ODISHA	PRADEEP KUMAR PARIDA VS	GURUDIJHATIA /103 /2018 () //
491	ABLAPL/0002413/2020	DUSMANTA MAHAPATRA VS STATE OF ODISHA	DHIRENDRA KU. MOHAPATRA VS	BHASMA /40 /2016 () //
492	ABLAPL/0002414/2020	BANI MALLIK @ RANJAN KUMAR MALLIK VS STATE OF ODISHA	SHUBHENDU KUMAR PARIDA VS	DERABIS /39 /2017 () //
493	ABLAPL/0002415/2020	ANANTA KUMAR MALLICK VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	BHADRAK RURAL /90 /2020 () //
494	ABLAPL/0002416/2020	KANHA PARIDA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KHALLIKOTE /18 /2020 () //
495	ABLAPL/0002417/2020	JOSEPH DUNG DUNG VS STATE OF ODISHA(VIG.)	DUSMANTA KUMAR NAIK VS	SAMBALPUR VIGILANCE /69 /2019 () //
496	ABLAPL/0002418/2020	ALOK @ ALLI BEHERA VS STATE OF ODISHA	A.S.NANDY VS	ANGUL TOWN /45 /2019 () //
497	ABLAPL/0002419/2020	JAGANNATH SETHI @ KAURA VS STATE OF ODISHA	ARJUN CHARAN BEHERA VS	AUL /12 /2020 () //
498	ABLAPL/0002420/2020	DILLIP PALEI VS STATE OF ODISHA	SURYANARAYAN MISHRA VS	GOP /25 /2020 () //
499	ABLAPL/0002421/2020	PRAFULLA BARAL	SURYA NARAYAN MISHRA	CHANDANPUR /30 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
500	ABLAPL/0002422/2020	STATE OF ODISHA BASUDEV BEHERA	SURYA NARAYAN MISHRA	// BRAHMAGIRI /207 /2015
		VS	VS	()
501	ABLAPL/0002423/2020	STATE OF ODISHA GYANARANJAN DASH	SURYAKANTA DAS MOHAPATRA	// //0
		VS	VS	()
502	ABLAPL/0002424/2020	STATE OF ODISHA GYANRANJAN DASH	SURYAKANTA DASMOHAPATRA	// BADAGODA P.S. /63 /2020
		VS	VS	()
503	WPC(OAC)/0000748/2016	STATE OF ODISHA PURNA CHANDRA MISHRA	M/S.DHANANJAYA MUND	// //
		VS	VS	()
504	WPC(OAC)/0001186/2013	STATE OF ODISHA SRIDHAR MISHRA	M/S.JAYANT KUMAR RATH	// //
		VS	VS	()
505	WPC(OAC)/0001721/2015	STATE OF ODISHA SATRUGHNA BEHERA	M/S.MANOJ KUMAR MISHRA	// //
		VS	VS	()
506	WPC(OAC)/0002398/2011	STATE OF ODISHA SHAIKH KHALILULLAH	M/S.DILLIP RAY	// //
		VS	VS	()
507	WPC(OAC)/0002666/2015	STATE OF ODISHA NARAYAN PRAHARAJ	M/S.JAYDEV SENGUPTA	// //
		VS	VS	()
508	WPC(OAC)/0002805/2018	STATE OF ODISHA NIGAM PRASAD MOHAPATRA	M/S.S.K.SAMAL	// //
		VS	VS	()
509	WPC(OAC)/0002926/2014	STATE OF ODISHA RATNAKAR CHHOTARAY	DURGESH NARAYAN RATH	// //
		VS	VS	()
510	WPC(OAC)/0002927/2014	STATE OF ODISHA GANGADHAR MAHARANA	M/S.DURGESH NARAYAN RATH	// //
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
511	WPC(OAC)/0003690/2017	STATE OF ODISHA KAILASH MOHAN SAHU VS	SHIBANI SANKAR PRADHAN VS	// // ()
512	CONTC(CPC)/0000001/2015	STATE OF ODISHA UDAYANATH MAJHI VS USHA PADHI, IAS	M/S.L.K.MOHANTY VS	// // () //

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MISC CASES FILED on :14/02/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	4/2020 CRLLP/2/2020	STATE OF ODISHA-MP	STANDING COUNCEL (VIG)
2	7/2020 CRLMA/49/2020	SURENDRANATH JENA-MP	NALINI KANTA SAHOO
3	9/2020 STREV/6/2020	M/S. A.B.READY MIX INDIA PVT. LTD.-MP	M/S. C.R.DAS
4	10/2020 STREV/6/2020	M/S. A.B.READY MIX INDIA PVT. LTD.-MP	M/S. C.R.DAS
5	15/2020 JCRLA/3/2018	TUAN KHAN-MP	
6	25/2020 TRPCRL/25/2020	JYOTSNA BEHERA @ PATRA-MP	AMULYA RATNA PANDA
7	26/2020 TRPCRL/7/2019	NIBEDITA BANERJEE@MUKHERJEE-MP	PRASANNA KU.PARHI
8	28/2020 MATA/25/2020	JOSHNARANI BARAD-MP	AMIT PRASAD BOSE
9	29/2020 MATA/25/2020	JOSHNARANI BARAD-MP	AMIT PRASAD BOSE
10	30/2020 MATA/24/2020	KABITA DAS-MP	DHANANJAYA MUND
11	31/2020 MATA/26/2020	SIMMI GHOSH-MP	ANAM CHARAN PANDA
12	31/2020 SA/88/2001	MANGA ORAM-MP	M/S. S.P.MISHRA
13	32/2020 SA/180/2002	SULOCHANA DEI-MP	M/S.NIRANJAN LENKA
14	43/2020 CONTC/173/2020	BIJAYA KU.PANDA-MP	PRABIR KUMAR RAY
15	44/2020 CONTC/1770/2019	DINESH KUMAR MALI-MP	M/S RANJIT KESHARI SAMAL,K.K.MOHANTA
16	47/2020 CMAPL/45/2020	DR.UTKAL NAIK-MP	MR.ASHIS KUMAR MISHRA
17	64/2020 TRP(C)/53/2020	RUBINA OJHA @ SUTAR-MP	PRANAYANEE DASMOHAPATRA
18	65/2020 TRP(C)/54/2020	DEEPANJALI PRADHAN @ DIPANJALI @ TIKI-MP	SANJAY KUMAR PRADHAN
19	66/2020 TRP(C)/55/2020	ASTADHARA NAYAK-MP	RAMA CHANDRA JENA
20	73/2020 WPC(OAC)/2805/2018	NIGAM PRASAD MOHAPATRA-MP	M/S.S.K.SAMAL
21	74/2020 RPFAM/49/2020	SRINIBASH BARIK-MP	JUGALA KISHORE PANDA
22	74/2020 WPC(OAC)/1186/2013	SRIDHAR MISHRA-MP	M/S.JAYANT KUMAR RATH
23	75/2020 RPFAM/49/2020	SRINIBASH BARIK-MP	JUGALA KISHORE PANDA
24	75/2020 WPC(OAC)/3690/2017	KAILASH MOHAN SAHU-MP	SHIBANI SANKAR PRADHAN
25	76/2020 RPFAM/51/2020	GIRISH SAHU-MP	JAGANNATH BHUYAN
26	77/2020	RAJESH KU.JENA-MP	M/S.P.C.MISHRA

27	RPFAM/4/2020 78/2020	KISHORE CH.ROUT-MP	RANJIT MOHANTY
28	RPFAM/20/2020 112/2020	CHIEF EXECUTIVE OFFICER,SOUTHCO. UTILITY-MP	M/S.PRASANTA KU.TRIPATHY
29	RSA/136/2019 113/2020	SUDARAM MANDANGI@MANDANGI SADARAM-MP	M/S.A.K.NANDA
30	RSA/213/2016 122/2020	KODANDA DAS-MP	MOHENDRA KUMAR MOHAPATRO
31	WA/86/2020 123/2020	UMAKANTA BHOL-MP	M/S.NIRMAL CH.DAS
32	WA/115/2019 124/2020	DINESH KUMAR BISWAL-MP	BYOMAKESH TRIPATHY
33	WA/87/2020 125/2020	STATE OF ODISHA-MP	A.G.A.
34	WA/88/2020 126/2020	STATE OF ODISHA-MP	A.G.A.
35	WA/88/2020 127/2020	STATE OF ODISHA-MP	A.G.A.
36	WA/88/2020 128/2020	STATE OF ODISHA-MP	A.G.A.
37	WA/89/2020 129/2020	STATE OF ODISHA-MP	A.G.A.
38	WA/89/2020 130/2020	M.D., NESCO.-MP	RAMANATH ACHARYA
39	WA/90/2020 131/2020	M.D., NESCO.-MP	RAMANATH ACHARYA
40	WA/91/2020 132/2020	M.D., NESCO.-MP	RAMANATH ACHARYA
41	WA/92/2020 133/2020	M.D., NESCO.-MP	RAMANATH ACHARYA
42	WA/93/2020 134/2020	STATE OF ODISHA-MP	A.G.A.
43	WA/95/2020 135/2020	STATE OF ODISHA-MP	A.G.A.
44	WA/95/2020 136/2020	STATE OF ODISHA-MP	A.G.A.
45	WA/96/2020 137/2020	TRIDHAR MOHANTY-MP	SANTANU KU.SARANGI
46	BLAPL/6794/2018 137/2020	STATE OF ODISHA-MP	A.G.A.
47	WA/96/2020 138/2020	BRAJA MOHAN PATNAIK-MP	JITENDRA SAMANTARAY
48	BLAPL/1788/2019 139/2020	CHINTU @SUKANTA MISHRA @SUKANTA KUMAR MISHRA	KUMAR DANG
49	BLAPL/6977/2019 140/2020	BRAJAMOHAN PATNAIK-MP	V. NARASINGH
50	BLAPL/6928/2019 141/2020	BRAJAMOHAN PATANIK-MP	V.NARASINGH
51	BLAPL/6929/2019 142/2020	BRAJAMOHAN PATANIK-MP	V.NARASINGH
52	BLAPL/6930/2019 143/2020	BRAJAMOHAN PATANIK-MP	V.NARASINGH
53	BLAPL/6931/2019 143/2020	UNION OF INDIA-MP	MR.B.B.BISWAL
54	FAO/917/2018 144/2020	BRAJAMOHAN PATANIK-MP	V.NARASINGH
55	BLAPL/6932/2019 144/2020	GAYATRI BEHERA-MP	PRASANNA KUMAR PARHI
56	FAO/154/2020 145/2020	SANKAR DHARUA-MP	B.S.RAYAGURU
57	BLAPL/11283/2019 145/2020	BAIRI BADATYA-MP	PRASANNA KUMAR PARHI
	FAO/156/2020		

58	146/2020 BLAPL/8224/2019	MANGULI BEHERA-MP	M/S.S.K.NAYAK
59	146/2020 FAO/157/2020	SABITRI BHUYAN-MP	
60	147/2020 FAO/3/2020	I.C.I.C.I. LOMBARD G.I.CO. LTD.-MP	ADAM ALI KHAN
61	148/2020 FAO/833/2019	DAMAYANTI SAHU-MP	DEEPALI MOHAPATRA
62	168/2020 CRLREV/135/2020	PRAVASH CHANDRA MISHRA-MP	DHANANJAYA MUND
63	168/2020 MACA/57/2020	ORIENTAL INSURANCE CO. LTD.-MP	SUBRAT SATPATHY
64	169/2020 CRLREV/137/2020	PRAFULLA KUMAR BISOYI-MP	DEEPALI MAHAPATRA
65	169/2020 MACA/832/2017	MANAGER CLAIMS T.P.CELL,I.C.I.C.I. LOMBARD G.I.CO.LTD.-MP	ADAM ALI KHAN
66	170/2020 CRLREV/138/2020	CHINTAMANI MAHANTA-MP	RAJIV KU. MAHANTA
67	171/2020 CRLREV/138/2020	CHINTAMANI MAHANTA-MP	RAJIV KU. MAHANTA
68	171/2020 MACA/52/2020	BRANCH MANAGER, IFFCO TOKIO G.I.CO. LTD.-MP	ADAM ALI KHAN
69	172/2020 CRLREV/139/2020	PRAFULLA KUMAR BISOYI-MP	DEEPALI MAHAPATRA
70	172/2020 MACA/12/2020	THE MANAGER(LEGAL),IFFCO-TOKIO G.I. CO. LTD.-MP	ADAM ALI KHAN
71	173/2020 MACA/11/2020	THE MANAGER(LEGAL),IFFCO-TOKIO G.I. CO. LTD-MP	ADAM ALI KHAN
72	177/2020 CMP/175/2020	ALLADA ESWARAMMA-MP	BIRAJA PRASANNA DAS
73	178/2020 CMP/176/2020	BENUDHAR PRUSTY-MP	P.K.ROUTRAY
74	179/2020 CMP/177/2020	NARAYAN MOHAPATRA-MP	J.K.MISHRA 2
75	180/2020 CMP/181/2020	JATINDRA TRIPATHY-MP	DEBENDRA KU SAHOO 1
76	181/2020 CMP/182/2020	SUBALA BEHERA-MP	M/S.RAJENDRA PRATAP BADUMAHAPATRA
77	236/2020 RVWPET/127/2020	SRI HARDEV STEELS PVT. LTD.-MP	BIDASH JENA
78	237/2020 RVWPET/128/2020	STATE OF ODISHA-MP	A.G.A.
79	238/2020 RVWPET/128/2020	STATE OF ODISHA-MP	A.G.A.
80	271/2020 ABLAPL/2388/2020	BIJAYA KUMAR KANHAR-MP	ABHIRAM SWAIN
81	280/2020 CRLA/544/2018	TRINATH JENA-MP	S.J.PRADHAN
82	281/2020 CRLA/352/2011	TANUA @ TANMAYA-MP	M/S.P.K.SAHOO
83	282/2020 CRLA/430/2014	DURYADHAN KHOSLA-MP	M/S.JUGALA K.PANDA
84	283/2020 CRLA/601/2015	NAYAKO MINZ-MP	M/S.DEVASHIS PANDA
85	284/2020 CRLA/134/2020	RAJKISHORE DASH-MP	MANAS CHAND
86	285/2020 CRLA/134/2020	RAJKISHORE DASH-MP	MANAS CHAND
87	286/2020 CRLA/135/2020	SANTOSH KUMAR PARIDA-MP	S.K.JOSHI
88	287/2020 CRLA/135/2020	SANTOSH KUMAR PARIDA-MP	S.K.JOSHI
89	288/2020	KUMUNI @ LAXMAN BHOI-MP	S.K.JOSHI

90	CRLA/136/2020 289/2020	KUMUNI @ LAXMAN BHOI-MP	S.K.JOSHI
91	CRLA/136/2020 294/2020	MANARANJAN@MANORANJAN PRADHAN-MP	PRANAB KUMAR SAMANTRAY
92	CRLMC/501/2020 295/2020	MANARANJAN@MANORANJAN PRADHAN-MP	PRANAB KUMAR SAMANTRAY
93	CRLMC/501/2020 296/2020	ANURAG PATNAIK-MP	M/S.SARADA P.SARANGI
94	CRLMC/503/2020 297/2020	NIRA DAS-MP	KURESH PR.DASH
95	CRLMC/504/2020 298/2020	NAMITAA MUKHERJEE-MP	PRASANNA KUMAR PARHI
96	CRLMC/508/2020 299/2020	LALU PANDA@RAJIB KUMAR PANDA-MP	S.K.DASH
97	CRLMC/514/2020 300/2020	NALINI RANJAN JENA-MP	PRASANTA KUMAR SAHOO
98	CRLMC/521/2020 301/2020	PRAKASH BEHERA-MP	DEBARAJ MOHANTY
99	CRLMC/520/2020 302/2020	NILU PANDA-MP	SAMBEET PATTANAYAK
100	CRLMC/526/2020 303/2020	SOUMYA RANJAN ROUT-MP	NARESH CH.JENA
101	CRLMC/522/2020 304/2020	BRAJARAJ SAHU-MP	S.K.BHANJADEO
102	CRLMC/523/2020 305/2020	DIPENDU KUMAR DAS-MP	RAMA CHANDRA JENA
103	CRLMC/524/2020 2563/2020	THE EXECUTIVE ENGINEER-MP	M/S. PRASANTA KUMAR TRIPATHY
104	WP(C)/22357/2019 2564/2020	PARADEEP PHOSPHATES LTD.-MP	SARADA P.SARANGI
105	WP(C)/5851/2020 2565/2020	SARBESWAR SWAIN-MP	M/S.TRILOCHAN PANIGRAHI
106	WP(C)/5853/2020 2566/2020	BHABAGRAHI PANDA-MP	M/S.SRINIVAS MOHANTY
107	WP(C)/5855/2020 2567/2020	DILIP RANJAN NAYAK-MP	SUPRIYA PATRA
108	WP(C)/5860/2020 2571/2020	BAINATH SAHU-MP	M/S.MANOJ KUMAR MOHANTY
109	WP(C)/5462/2020 2572/2020	TASHMIR PRIYADARSHAN-MP	M/S.G.N.MISHRA
110	WP(C)/4182/2020 2573/2020	USHARANI PANIGRAHI-MP	M/S. ANJAN KUMAR BISWAL
111	WP(C)/5868/2020 2574/2020	SASMITA NAYAK-MP	SRIKANTA KU.NATH
112	WP(C)/5869/2020 2575/2020	MANOJ KUMAR RATH-MP	M/S.ANJAN KUMAR BISWAL
113	WP(C)/5870/2020 2576/2020	TRINATH SAHU-MP	M/S.SUKANTA KUMAR DALAI
114	WP(C)/22538/2019 2577/2020	KHANJA SABAR-MP	M/S. TUKUNA KU.MISHRA
115	WP(C)/5872/2020 2578/2020	ADITYA KUMAR GIRI-MP	M/S.DAYANANDA MOHAPATRA
116	WP(C)/5873/2020 2579/2020	SUBASH CH.SAHOO andORS-MP	M/S.ULLASH CH.MOHANTY
117	WP(C)/21498/2011 2580/2020	PRATIVA MANJARI DAS @ DASH-MP	
118	WP(C)/5882/2020 2581/2020	RAMESH @ KALU BEHERA-MP	M/S.BIKRAM PRATAP DAS
119	WP(C)/5885/2020 2582/2020	M/S LINGARAJ STARS PVT.LTD.-MP	AMIT PRASAD BOSE
120	WP(C)/5886/2020 2583/2020	UPENDRA KUMAR SAMANTRAY-MP	M/S. BIKRAM PRATAP DAS
	WP(C)/5887/2020		

121	2584/2020 WP(C)/5888/2020	UPENDRA KUMAR SAMANTRAY-MP	M/S.BIKRAM PRATAP DAS
122	2585/2020 WP(C)/5889/2020	SASIREKHA ROUT-MP	M/S.SAMIR KUMAR MISHRA
123	2586/2020 WP(C)/5896/2020	MUKUNDA CHADRA PARIDA-MP	M/S.PARTHA SARATHI NAYAK
124	2588/2020 WP(C)/5897/2020	SADANANDA JENA-MP	M/S.NIRANJAN LENKA
125	2589/2020 WP(C)/9439/2018	RAMAKRISHNA PATRA-MP	M/S.JYOTIRMAYA GUPTA
126	2590/2020 WP(C)/5898/2020	TUSHARKANTA PARIJA-MP	M/S.UPENDRA KUMAR SAMAL
127	2591/2020 WP(C)/5900/2020	MURALIDHAR URMAL-MP	BISWABIHARI MOHANTY
128	2592/2020 WP(C)/5901/2020	DILLIP KUMAR SETHY-MP	BISWABIHARI MOHANTY
129	2593/2020 WP(C)/5902/2020	KANHU CHARAN GHADEI-MP	BISWABIHARI MOHANTY
130	2594/2020 WP(C)/5904/2020	SAMIRA BEHERA-MP	BISWABIHARI MOHANTY
131	2595/2020 WP(C)/5907/2020	PRADIPTA KUMAR SETHY-MP	BISWABIHARI MOHANTY
132	2596/2020 WP(C)/5909/2020	JAGABANDHU MALLIK-MP	BISWABIHARI MOHANTY
133	2597/2020 WP(C)/14111/2019	VISA STEEL LTD.-MP	MR.PITAMBAR ACHARYA,M/S.AKSHAYA KUMAR SA
134	2598/2020 WP(C)/5675/2018	NRUSINGHA PRASAD RATH-MP	M/S.BUDHADEV ROUSTRAY
135	2599/2020 WP(C)/4820/2020	AJIT KUMAR MOHAPATRA-MP	DURGESH NARAYAN RATH
136	2601/2020 WP(C)/13667/2015	PRADIP KUMAR MISHRA-MP	M/S.BANAMALI SAHU
137	2602/2020 WP(C)/26023/2019	S.V.N. COLLEGE OF MEDICAL SCIENCE AND RESERCH-MP	M/S.JAJAT KISHORE MOHANTY
138	2603/2020 WP(C)/5938/2020	BIBHUTI BHUSAN KABI-MP	M/S.DILLIP KUMAR MOHAPATRA
139	2604/2020 WP(C)/5939/2020	PRIYANKA PRIYADARSHINI-MP	M/S.S.K.SAMAL
140	2605/2020 WP(C)/5940/2020	PARMANANDA DALAI-MP	DILLIP KU MOHAPATRA
141	2606/2020 WP(C)/5941/2020	ABHIJEET GHOSAL-MP	M/S. S.K.SAMAL
142	2607/2020 WP(C)/5942/2020	PRAFULLA CHANDRA CHOUDHURY-MP	SHARMISTHA SAMAL
143	2608/2020 WP(C)/5943/2020	ASIM HALDAR-MP	M/S. S.K.SAMAL
144	2609/2020 WP(C)/5944/2020	NIKUNJA KUMAR PRADHAN-MP	M/S.DILLIP KUMMOHAPATRA
145	2610/2020 WP(C)/5945/2020	KANYA KUMARI RAO-MP	M/S. PULAKESH MOHANTY
146	2611/2020 WP(C)/5950/2020	SURANJITA MUNI-MP	M/S.AVIJIT MISHRA
147	2612/2020 WP(C)/5951/2020	SUDARSHAN MISHRA-MP	M/S. AVIJIT MISHRA
148	2613/2020 WP(C)/5952/2020	SASMITA KAR-MP	M/S.AVIJIT MSIHRA
149	2614/2020 WP(C)/5953/2020	M/S.ENGINEERS INDIA LTD.-MP	M/S.RUPESH KUMAR KANUNGO
150	2615/2020 WP(C)/5006/2017	M/S.TATA PROJECTS LTD-MP	M/S.SATYAJIT MOHANTY
151	2616/2020 WP(C)/25219/2017	M/S.A.C.C. LTD.,-MP	M/S.KAJAL SAHOO
152	2617/2020	DILIP KUMAR PATNAIK-MP	ANINDYA KUMAR MISHRA

153	WP(C)/2484/2020 2618/2020	UDRAJ SA-MP	M/S.B.R.SWAIN
154	WP(C)/5963/2020 2619/2020	ARCHANA DASH-MP	M/S.DEBENDRA DHAR
155	WP(C)/5966/2020 2620/2020	LAXMIDHAR SETHI-MP	GOURI MOHAN RATH
156	WP(C)/5967/2020 2621/2020	PHYSICAL HANDICAPPED SIBAN SILPA TRAINING KENDRA	SRIPRASANTA KUMAR JENA
157	WP(C)/5969/2020 2623/2020	M/S. BINU INDUSTRIES-MP	UMESH CHANDRA MOHANTY
158	WP(C)/459/2020 2624/2020	M/S. BINU INDUSTRIES-MP	SOUMYA MISHRA
159	WP(C)/459/2020 2625/2020	NAGESH BHARAT-MP	M/S.JAYDEV SENGUPTA
160	WP(C)/12113/2013 2627/2020	SUJATA MALLICK-MP	M/S.BIRAJA PRASANNA SATAPATHY
161	WP(C)/5974/2020 2630/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
162	WP(C)/5979/2020 2631/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
163	WP(C)/5979/2020 2632/2020	SUSANTA KUMAR GOUDA-MP	M/S.ANANTA NARAYAN PATTANAYAK
164	WP(C)/12599/2017 2633/2020	M/S.DLF LTD.-MP	M/S.ADITYA N.DAS
165	WP(C)/12423/2019 2634/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
166	WP(C)/5981/2020 2635/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
167	WP(C)/5981/2020 2636/2020	PRASANNA KUMAR MOHAPATRA-MP	SURAJ MOHANTY
168	WP(C)/6005/2020 2637/2020	DILIP KUMAR SINHA-MP	M/S.BIGYAN KUMAR SHARMA
169	WP(C)/6012/2020 2638/2020	KELUCHARAN BARIK-MP	M/S. SABITA RANAJN PATTNAIK
170	WP(C)/6013/2020 2639/2020	SAJAN KUMAR TULSIYAN-MP	ADITYA MISHRA
171	WP(C)/1114/2020 2640/2020	EXECUTIVE ENGINEER,PODAGADA DAM DIVISION-MP	M/S.D.P.NANDA
172	WP(C)/16534/2015 2641/2020	BANSHIDHAR DAS-MP	M/S.AMIT KUMAR NATH
173	WP(C)/6021/2020 2642/2020	MOHAN CH.SA-MP	M/S.SUSHANT KU.JOSHI
174	WP(C)/516/2014 2643/2020	RAMACHANDRA LENKA-MP	M/S.PARTHA MUKHERJI
175	WP(C)/6022/2020 2644/2020	SOUMITRA NAYAK-MP	M/S. BIGHNARAJ RATH
176	WP(C)/6030/2020 2646/2020	LAXMINARAYAN GURUKUL ASHRAM-MP	M/S.DEEPALI MAHAPATRA
177	WP(C)/4872/2020 2647/2020	SARAT CHANDRA PATI @ PATI-MP	M/S.SIDDHARTH PRASAD MISHRA
178	WP(C)/6036/2020 2648/2020	SANJAY KUMAR SAHOO-MP	M/S.PARTHA SARATHI NAYAK
179	WP(C)/6038/2020 2649/2020	BIMAL KUMAR PATTNAIK-MP	M/S. BIBEKANANDA BHUYAN
180	WP(C)/6041/2020 2650/2020	TARUN MOHANTY-MP	M/S.PRABODHA CH.NAYAK
181	WP(C)/6047/2020 2651/2020	BIBHRANSHU SEKHAR KUANR-MP	M/S.SAMBIT SAMAL
182	WP(C)/6048/2020 2652/2020	RAJESH BEHERA-MP	M/S. NISIKANTA MISHRA
183	WP(C)/6052/2020 2653/2020	MAA TARINI BANIKA SANGHA-MP	SIDHESWAR MOHANTY
	WP(C)/5469/2020		

184	2654/2020 WP(C)/5471/2020	AKHANDALMANI BYABASAI CHASI HATA SANGHA-MP	SIDHESWAR MOHANTY
185	2655/2020 WP(C)/5475/2020	FOOTPATH BEPARI THAITHAN SANGHA-MP	SIDHESWAR MOHANTY
186	2656/2020 WP(C)/5477/2020	MAHAVEER BANIJYA SANGHA-MP	SIDHESWAR MOHANTY
187	2657/2020 WP(C)/5478/2020	MAHALAXMI BYABASAI SANGHA-MP	SIDHESWAR MOHANTY
188	2658/2020 WP(C)/6060/2020	BRAJA KANTA ROUT-MP	M/S.SAMIR KUMAR BEHERA
189	41/2020 CRLMP/42/2020	BHIMSEN SAMAL-MP	
190	42/2020 CRLMP/1793/2019	ALEKHA KANDI-MP	
191	114/2020 RSA/333/2018	BIJAYA LAXMI SUBUDHI-MP	
192	166/2020 MACA/9/2018	AUTHORISED SIGNATORY,RELIANCE G.I.CO.LTD.-MP	
193	167/2020 CRLREV/382/2004	ASHOK KUMAR SAHA-MP	B.P.SATAPATHY
194	167/2020 MACA/10/2018	AUTHORISED SIGNATORY,RELIANCE G.I.CO.LTD.-MP	
195	170/2020 MACA/993/2013	DM,N.I.A.CO.LTD-MP	
196	270/2020 ABLAPL/10277/2019	RAMESH BEHERA @ KALIA-MP	
197	272/2020 ABLAPL/7455/2018	JAYANTA KUMAR NATH-MP	
198	273/2020 ABLAPL/5009/2018	KANHU CHARAN MALIK-MP	
199	2568/2020 WP(C)/4467/2020	XAVIER COLLEGE OF PHARMACY-MP	
200	2569/2020 WP(C)/4467/2020	XAVIER COLLEGE OF PHARMACY-MP	
201	2570/2020 WP(C)/969/2018	KRUSHNA CHANDRA MAJHI-MP	
202	2587/2020 WP(C)/19151/2018	PREETAM MISHRA-MP	
203	2600/2020 WP(C)/26304/2019	RAMA CHANDRA PRUSTY-MP	DURGESH NARAYAN RATH
204	2626/2020 WP(C)/9674/2003	RAOJIBHAI MAGANBHAI-MP	
205	2628/2020 WP(C)/14890/2012	JAGU GOUDA-MP	GOBINDA CHANDRA SAHOO
206	2629/2020 WP(C)/14890/2012	JAGU GOUDA-MP	
207	2645/2020 WP(C)/4169/2020	ANAM SWAIN-MP	